

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	ARBP/000056/2021	ARJUN KUMAR YADAV VS SREI EQUIPMENT FINANCE LTD.	PRASANNA KUMAR PARHI VS	// ()
2	BLAPL/0008307/2021	JAGARA SWAIN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KHALLIKOTE /449 /2021 () //
3	BLAPL/0008308/2021	ANISH KUMAR SINGH@ ANISH KUMAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KASHIPUR /93 /2021 () //
4	BLAPL/0008309/2021	GAGAN BIHARI BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
5	BLAPL/0008310/2021	PRAMOD KUMAR SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPUR /208 /2020 () //
6	BLAPL/0008311/2021	PRAMOD KUMAR SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPUR /212 /2020 () //
7	BLAPL/0008312/2021	JASODA MALIK@ GHUNI VS STATE OF ODISHA	MUKESH PANDA VS	SORO /398 /2020 () //
8	BLAPL/0008313/2021	SITARAM RANA VS STATE OF ODISHA	TRILOCHAN NANDA VS	TARBHA /49 /2012 () //
9	BLAPL/0008314/2021	ASHOK NAYAK@ ASHOK KUMAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /75 /2021 () //
10	BLAPL/0008315/2021	DHARAMBIR TIRIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /94 /2021 () //
11	BLAPL/0008316/2021	CHIKU@ CHINMAYA SAGAR BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /381 /2021 () //

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12	BLAPL/0008317/2021	JADA@ HATADA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SORO /458 /2012 () //
13	BLAPL/0008318/2021	ALOK KUMAR DALAI VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	KENDRAPARA SADAR /432 /2021 () //
14	BLAPL/0008319/2021	JAYARAM DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /224 /2021 () //
15	BLAPL/0008320/2021	ALAYANA MANOJ VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /41 /2021 () //
16	BLAPL/0008321/2021	SUSHIL NAYAK VS STATE OF ODISHA	R.N.BISWAL VS	ADVA /52 /2019 () //
17	BLAPL/0008322/2021	SOURAV RANJAN ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
18	BLAPL/0008323/2021	BISAT@ BISAD NAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	NAWAPARA /120 /2020 () //
19	BLAPL/0008324/2021	JIRI@ JIRIMIA RAIKA VS STATE OF ODISHA	RAMESH AGARWAL VS	ADVA /63 /2021 () //
20	BLAPL/0008325/2021	BHIMA KHILO VS STATE OF ODISHA	R.N.BISWAL VS	SEMILLIGUDA /42 /2020 () //
21	BLAPL/0008326/2021	CHINMAYA SWAIN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KHANTAPADA /255 /2021 () //
22	BLAPL/0008327/2021	SATISH KUMAR VERMA VS STATE OF ODISHA	D.R.BHOKTA VS	BOIPARIGUDA /76 /2019 () //
23	BLAPL/0008328/2021	ABRAHAM BADARAITA	RAMESH AGARWAL	ADVA /63 /2021

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008329/2021	ASHOK KUMAR SAHU	SATYABRATA PANDA	GAISILET /123 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008330/2021	NIBASH BARIK	DURLLABHA RANJAN MISHRA	RAMPUR (SONEPUR) /138 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008331/2021	KAILASH RATH	BIKASH KUMAR ROUTH	//
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008332/2021	CHAKANAYAN BANCHHOR	SURYAKANTA DWIBEDI	BELPARA /173 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008333/2021	LAYA@ BAIDHAR HANSDAH	PRANAYA SAHOO	MURUDA /70 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008334/2021	DEBA@ DEBASISH NAYAK@ NAIK	DURLLABHA RANJAN MISHRA	JARAPADA /166 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008335/2021	SATYANANDA NAIK	PRASANTA KUMAR SAHOO	PARJANG /211 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008336/2021	SAMBANA RAKESH KUMAR@ ROCKY@ S.RAKESH KUMAR	RESHMA PRASANNA DAS	RAYAGADA TOWN /425 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008337/2021	CHANDAN SHUKLA	BIJAYA KUMAR RAGADA	NCB BHUBANESWAR /4 /2021
		VS	VS	()
		UNION OF INDIA		//
33	BLAPL/0008338/2021	SURENDRANATH BEHERA@ RAJU	MANAS CHAND	HARICHANDANPUR /52 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008339/2021	JYOTIRMAYA MOHANTY@ KALU	PRANAYA KUMAR DASH	SARANAKUL /51 /2019
		VS	VS	()

## ORISSA HIGH COURT

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35	BLAPL/0008340/2021	STATE OF ODISHA SETO@ SETA RAIKA VS	RAMESH AGARWAL VS	// ADVA /63 /2021 ()
36	BLAPL/0008341/2021	STATE OF ODISHA SANJU SHIL VS	MANAS RANJAN SAMANTARAY VS	// BALLIGUDA /2 /2021 ()
37	BLAPL/0008342/2021	STATE OF ODISHA PRASANNA KUMAR HANS VS	BHABANI SHANKAR DASPARIDA VS	// KOMNA PS /87 /2018 ()
38	BLAPL/0008343/2021	STATE OF ODISHA NARENDRA NATH PARIDA VS	SURAJ MOHANTY VS	// JHARSUGUDA /412 /2021 ()
39	BLAPL/0008344/2021	STATE OF ODISHA DIPTI RANJAN MOHANTY@ PAPU VS	SOUBHAGYA KUMAR DASH VS	// ADVA /89 /2021 ()
40	BLAPL/0008345/2021	STATE OF ODISHA HEMANTA KHATUA VS	AMULYA RATNA PANDA VS	// KOREI /194 /2021 ()
41	BLAPL/0008346/2021	STATE OF ODISHA SOUMYA RANJAN DAS VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /65 /2019 ()
42	BLAPL/0008347/2021	STATE OF ODISHA AJIT MAJHI @ SUJIT VS	BHABANI SHANKAR DASPARIDA VS	// LATHOR /43 /2021 ()
43	BLAPL/0008348/2021	STATE OF ODISHA BIRENDRA PRADHAN VS	TUKUNA KUMAR MISHRA VS	// //0 ()
44	BLAPL/0008349/2021	STATE OF ODISHA BIKRAM ROUT VS	PABITRA KUMAR NAYAK VS	// BANARAPAL /28 /2020 ()
45	BLAPL/0008350/2021	STATE OF ODISHA CHANDAN SETHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /139 /2021 () //

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46	BLAPL/0008351/2021	FAKIRA MOHAN SINGH@ CHAGULU VS STATE OF ODISHA	DEBASISH SAMAL VS	NILGIRI /395 /2020 () //
47	BLAPL/0008352/2021	MAHENDRA JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SORO /299 /2021 () //
48	BLAPL/0008353/2021	KURA RAITA VS STATE OF ODISHA	RAMESH AGARWAL VS	ADVA /63 /2021 () //
49	BLAPL/0008354/2021	SAUDAGAR SAHOO VS STATE OF ODISHA	AKASH BHUYAN VS	RAJNAGAR /329 /2021 () //
50	BLAPL/0008355/2021	BINOD NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /114 /2019 () //
51	BLAPL/0008356/2021	SOMANATH GAMANGO VS STATE OF ODISHA	RAMESH AGARWAL VS	ADVA /63 /2021 () //
52	BLAPL/0008357/2021	BITU NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BADMAL /53 /2021 () //
53	BLAPL/0008358/2021	BAIKUNTHA LENKA@ BAIA VS STATE OF ODISHA	ALOK KUMAR DAS VS	TIRTOL /340 /2021 () //
54	BLAPL/0008359/2021	TOFAN KUMBHAR VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	NARLA /51 /2018 () //
55	BLAPL/0008360/2021	SARAT KUMAR SENAPATI VS STATE OF ODISHA(E.O.W.)	SIDHESWAR MOHANTY VS	EOW,BHUBANESWAR /11 /2018 () //
56	BLAPL/0008361/2021	RASHMI RANJAN PARIDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /102 /2021 () //
57	BLAPL/0008362/2021	SK.SANWAR @ SONU	AMLAN SHAKTI PAUL	TANGI (KHURDA) /183 /2021

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008363/2021	PRASANA KARADO @ PRASHNA KARAD	SRIKANTA MAHUNTA	PADMAPUR /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008364/2021	SANJAYA GAMANGO	RAMESH AGARWAL	ADVA /63 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008365/2021	AJAYA NAYAK	JYOTIRMAYA SAHOO	BERHAMPUR TOWN /305 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008366/2021	MANGIA KHAN@ ABUTAHIR NASIMUDDIN	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008367/2021	M.GHANASHYAM REDDY	JYOTIRMAYA SAHOO	KABISURYANAGAR (KODALA) /256 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008368/2021	SUDHIR KUMAR SAHOO	SUSANTA KUMAR NATH	LAXMISAGAR P.S. /304 /2018
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008369/2021	GOPAL KUMAR YADAV@ GOPAL YADAV	SUSHANTA HARICHANDAN	JHARSUGUDA /772 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008370/2021	KANHU JENA	PRAMOD KUMAR JENA	SAHADEV KHUNTA /206 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008371/2021	JAYANTA MISTRY	TUKUNA KUMAR MISHRA	UMERKOTE /113 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008372/2021	BIKASH RAY	KALPATARU PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008373/2021	KANDRA @ JANASHA GAMANGO	RAMESH AGARWAL	ADVA /63 /2021
		VS	VS	()

## ORISSA HIGH COURT

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69	BLAPL/0008374/2021	STATE OF ODISHA SUKANTA SAHOO VS	SATYA RANJAN MULIA VS	// PIPLI /177 /2021 ()
70	BLAPL/0008375/2021	STATE OF ODISHA MIKHAEL GAMANGO VS	RAMESH AGARWAL VS	// ADVA /63 /2021 ()
71	BLAPL/0008376/2021	STATE OF ODISHA BABU NAIK VS	SUNIL KUMAR PANDA VS	// ORIENT /119 /2021 ()
72	BLAPL/0008377/2021	STATE OF ODISHA SIMANCHAL RAJU VS	TUKUNA KUMAR MISHRA VS	// DAMANJODI /50 /2020 ()
73	BLAPL/0008378/2021	STATE OF ODISHA KUSUMALATA GOUDA VS	SANTOSH KUMAR MAHANTY VS	// GANGAPUR (ASKA) /206 /2021 ()
74	BLAPL/0008379/2021	STATE OF ODISHA SATRUGHAN GOUDA VS	SANTOSH KUMAR MAHANTY VS	// GANGAPUR (ASKA) /206 /2021 ()
75	BLAPL/0008380/2021	STATE OF ODISHA BIKRAM MAJHI @ BHATRA VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /100 /2021 ()
76	BLAPL/0008381/2021	STATE OF ODISHA TRINATHA DIGAL VS	SATYA RANJAN MULIA VS	// //0 ()
77	CMAPL/0000254/2021	STATE OF ODISHA UNION OF INDIA VS	ADV. VS	// // ()
78	CMAPL/0000255/2021	BHAGIRATHI CHANDA UNION OF INDIA VS	ADV. VS	// // ()
79	CMP/0000510/2021	PARSURAM ROUT SUBASHINI BAGH VS JARIFF AHMED	MANAS CHAND VS	// // () //

## ORISSA HIGH COURT

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80	CMP/0000511/2021	UMAKANTA BISWAL VS DILIP KUMAR SAHOO	BIBEKANANDA BHUYAN VS	// 0 //
81	CMP/0000512/2021	SUNITA DAS VS SAKTI KUMAR DAS	SWARUP KUMAR PATNAIK VS	// 0 //
82	CMP/0000513/2021	DEBABRATA NAYAK VS BIJAYA KETAN MANGARAJ	GOURI MOHAN RATH VS	// 0 //
83	CMP/0000514/2021	SAFFORA BEGUM VS LATIF KHAN	SAYED ASIF ALI VS	// 0 //
84	CONTC/0005682/2021	RAJKISHORE BEHERA VS SATYABRATA SAHU,IAS	RASHMI KANTA ACHARYA VS	// 0 //
85	CONTC/0005683/2021	MAYADHAR NAYAK VS DINESH KUMAR KHARA, CHAIRMAN, S.B.I	RAJIB RATH VS	// 0 //
86	CONTC/0005684/2021	SATYAJIT JENA VS DR. CHITARANJAN TRIPATHY, V.C, B.P.U.T.	RASHMI KANTA ACHARYA VS	// 0 //
87	CONTC/0005685/2021	SAROJA KUMAR CHOUDHURY VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
88	CONTC/0005686/2021	SAROJ KUMAR DASH VS SASWAT MISHRA, I.A.S	ADV VS	// 0 //
89	CONTC/0005687/2021	DR.PRADEEP KUMAR PRADHAN VS SASWAT MISHRA,IAS	ADV. VS	// 0 //
90	CONTC/0005688/2021	DR.RAJESH KUMAR SAHU VS SASWAT MISHRA,IAS	ADV VS	// 0 //
91	CONTC/0005689/2021	DR.SANTOSH KUMAR MEHER	ADV.	//



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		VS	VS	0
		SASWAT MISHRA,IAS		//
92	CONTC/0005690/2021	THABIRAM BEHERA	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY, DIRECTOR, ELEMENTARY EDU.		//
93	CONTC/0005691/2021	KANHU CHARAN KARNA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, IAS		//
94	CONTC/0005692/2021	BIJAYA KUMAR NAYAK	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
95	CONTC/0005693/2021	KESHAB PRADHAN	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
96	CONTC/0005694/2021	RAGHUNATH TUDU	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
97	CONTC/0005695/2021	PRADEEP KUMAR MAHAPATRA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
98	CONTC/0005696/2021	SISIRA KUMAR SATAPATHY	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
99	CONTC/0005697/2021	ALEKHA CHARAN SETHY	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
100	CONTC/0005698/2021	PARAMESWAR MALIK	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
101	CONTC/0005699/2021	KSHIRODINI MISHRA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
102	CONTC/0005700/2021	FAGUNATH SETHI	ADV	//
		VS	VS	0

**ORISSA HIGH COURT**

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		V.V.YADAV, COMMNR CUM SECY., CO OPERATION DEPT.		//
103	CONTC/0005701/2021	PRABALA KAMAR NAYAK	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, IAS		//
104	CONTC/0005702/2021	BHAKTABANDHU MOHANTA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, IAS		//
105	CONTC/0005703/2021	LATA PARIDA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, IAS		//
106	CONTC/0005704/2021	APARNA NAYAK	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, IAS		//
107	CONTC/0005705/2021	SUBAS CHANDRA SOREN	ADV	//
		VS	VS	0
		MITRABHANU MOHAPATRA, IPS		//
108	CONTC/0005706/2021	AMARENDRA PARIDA	ADV	//
		VS	VS	0
		SURENDRA KUMAR, IAS		//
109	CONTC/0005707/2021	BENUDHAR PANDA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
110	CONTC/0005708/2021	PRAKASH PRADHAN	ADV.	//
		VS	VS	0
		BIJAITA SAMANT SINGHAR,TAHASILDAR,ODAGAON		//
111	CONTC/0005709/2021	SURESH CHANDRA DASH	ADV.	//
		VS	VS	0
		SASWAT MISHRA,HIGHER EDU. DEPT.		//
112	CONTC/0005710/2021	GOUTAM SATAPATHY	SABYASACHI MISHRA	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
113	CONTC/0005711/2021	PREM CHANDRA BEHERA	ADV.	//
		VS	VS	0
		NIKUNJA BIHARI DHAL,IAS		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

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114	CONTC/0005712/2021	BHASKAR BEHERA VS SITANSU SEKHAR DASH, TAHASILDAR, REMUNA	ADV. VS	// ()
115	CONTC/0005713/2021	BAPI BEHERA VS PRADIPTA KISHORE NAYAK, IIC, BIDANASI P.S.	SURESH KUMAR PANDA VS	// ()
116	CONTC/0005714/2021	CHAKRADHAR DAS VS SANDEEP SAMPAD MADKAR, I.P.S.	SURESH KUMAR PANDA VS	// ()
117	CONTC/0005715/2021	HRUSHIKESH KANDI VS DEO RANJAN KARANSINGH, IAS	ADV. VS	// ()
118	CONTC/0005716/2021	HRUSHIKESH KANDI VS SATYABRATA SAHU, IAS	ADV. VS	// ()
119	CONTC/0005717/2021	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS CHITHRA ARUMUGAN, SECY., S AND M.E. DEPT	ADV. VS	// ()
120	CRLA/0000503/2021	SANKAR SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHATRAPUR /20 /2011 ()
121	CRLA/0000504/2021	JAGA BISOI VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /22 /2015 ()
122	CRLA/0000505/2021	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	MUDULIPODA /10 /2019 ()
123	CRLA/0000506/2021	JOGESWAR SAHOO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	SAHID NAGAR P.S. /337 /2016 ()
124	CRLA/0000507/2021	KARTIK NAGESWAR RAO@ K.NAGESWAR RAO VS STATE OF ODISHA(VIG.)	SHANTI PRAKASH MOHANTY VS	/ /0 ()
125	CRLA/0000508/2021	PURNA CHANDRA PANDA	SANGRAM KUMAR DAS	/ /0

## ORISSA HIGH COURT

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		STATE OF ODISHA		//
126	CRLMA/0000214/2021	SAROJ SETHI	SUBASH CHANDRA ACHARYA	RAGHUNATHPUR /93 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMA/0000215/2021	GIRIRAJ SINGH MAJHI	AKSHAYA KUMAR SAHOO	KHARIAR /251 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0001713/2021	SASHIDEV NAIK	BASUDEV PUJARI	BHAWANIPATNA TOWN /18 /2011
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0001714/2021	GANGADHAR NAYAK	SANJAY KUMAR DAS(2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0001715/2021	MELA BALABANTARAY	PRIYA RANJAN SINGH	BAIDESWAR /11 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0001716/2021	BINOD MANGULA @ DHANIA	SANTANU KUMAR SARANGI	RAJKANIKA /19 /2018
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001717/2021	SITIKANTHA MOHAPATRA	JAYANTA KUMAR MAJHI	BALASORE VIGILANCE /41 /2008
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0001718/2021	SACHIDANANDA CHOUDHURY	DEBASIS SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0001719/2021	PADARI @ KANHURAM KALUNDIA	ARIJEET MISHRA	KARANJIA /175 /2008
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0001720/2021	ABHILASH HOTA @ LIPU HOTA	MANAS RANJAN PATRA	JEYPORE TOWN /281 /2020
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0001721/2021	BISHNU CHARAN SETHY @ BISHNUCHARAN BISHUI	PRASAD DAS	MAHILA (BERHAMPUR) /26 /2021
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
137	CRLMC/0001722/2021	STATE OF ODISHA RANJAN JENA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /256 /2020 ()
138	CRLMC/0001723/2021	STATE OF ODISHA PRATIMA SAHU VS	PITAMBAR ACHARYA (SENIOR ADV) VS	// / /0 ()
139	CRLMC/0001724/2021	STATE OF ODISHA AMARNATH KAPOOR VS	RITURANJAN CHHOTARAY VS	// / /0 ()
140	CRLMC/0001725/2021	STATE OF ORISSA GAGAN BEHERA VS	SATYA RANJAN MULIA VS	// / /0 ()
141	CRLMC/0001726/2021	STATE OF ODISHA SIDHANTA MALLIK VS	NARAYAN BEHERA VS	// BANKI /211 /2017 ()
142	CRLMC/0001727/2021	STATE OF ODISHA RANJAN KUMAR SAHOO VS	PABITRA KUMAR NAYAK VS	// / /0 ()
143	CRLMC/0001728/2021	STATE OF ODISHA RANJAN KUMAR SAHOO VS	PABITRA KUMAR NAYAK VS	// / /0 ()
144	CRLMC/0001729/2021	STATE OF ODISHA AMARNATH KAPOOR VS	RITURANJAN CHHOTARAY VS	// / /0 ()
145	CRLMC/0001730/2021	STATE OF ORISSA RANJAN KUMAR SAHOO VS	PABITRA KUMAR NAYAK VS	// / /0 ()
146	CRLMC/0001731/2021	STATE OF ODISHA AMARNATH KAPOOR VS	RITURANJAN CHHOTARAY VS	// / /0 ()
147	CRLMC/0001732/2021	STATE OF ORISSA RANJAN KUMAR SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// / /0 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	CRLMC/0001733/2021	M/S.ODISHA INFRA TECH PVT.LTD. VS STATE OF ODISHA	AMIT GUPTA VS	EOW,BHUBANESWAR /8 /2020 () //
149	CRLMC/0001734/2021	BISWAJIT HOTA VS SUBHASHREE PANDA	SISIR KUMAR PUROHIT VS	MAHILA PS SAMBALPUR /62 /2018 () //
150	CRLMC/0001735/2021	KANHU CHARAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /66 /2020 () //
151	CRLMC/0001736/2021	PRADIPTA KISHORE ROUT VS TRUPTIMAYEE ROUT @ SWAIN	PRAMOD KUMAR ROUT VS	/ /0 () //
152	CRLMC/0001737/2021	NIHAR RANJAN DAS @ BANTY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	SUKINDA /60 /2019 () //
153	CRLMP/0001682/2021	SHISHIR KUMAR SAMAL VS S.P, C.B.I, BHUBANESWAR,	SHISHIR KUMAR SAMAL VS	/ /0 () //
154	CRLMP/0001683/2021	SRADHANJALI SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 () //
155	CRLMP/0001684/2021	RANJU BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
156	CRLMP/0001685/2021	BINA RAUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 () //
157	CRLMP/0001686/2021	MANORAMA BEHURA VS SUPERINTENDENT OF POLICE, JAJPUR	BIJAYA KUMAR PARIDA VS	/ /0 () //
158	CRLMP/0001687/2021	SUSHAMA MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
159	CRLMP/0001688/2021	MAMINI MALLICK	SURESH KUMAR PANDA	/ /0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001689/2021	GOPINATH DASH	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0001690/2021	MAMINA MALLICK	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001691/2021	PRATIKSHYA PATRA	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0001692/2021	SANJUKTA BEHERA @ KHUNTIA	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0001693/2021	ARUN KUMAR PANDA	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001694/2021	KUMARI SETHI	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001695/2021	GOUTAM MALLICK	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0001696/2021	PANKAJINI DAS	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLREV/0000356/2021	KORA DAS	LAMBODAR ACHARI	PATTAPUR (DIGAPAHANDI) /181 /2004
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000357/2021	JAYMINI BEHERA	SUSHANTA KUMAR JOSHI	BALASORE VIGILANCE /52 /2017
		VS	VS	()
		STATE OF ORISSA (GA DPTT)		//
170	CRLREV/0000358/2021	BENU DHAR HANS	SUSANTA KUMAR TRIPATHY	/ /0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	CRLREV/0000359/2021	STATE OF ODISHA JALIA MUNDA VS	PARTHA SARATHI DAS VS	// CHAMPUA /99 /2014 ()
172	CRLREV/0000360/2021	STATE OF ODISHA TURA MUNDA VS	UDIT RANJAN JENA VS	// KEONJHAR TOWN /227 /2021 ()
173	FAO/0000198/2021	STATE OF ODISHA CHRISTINA EKKA VS	DHANANJAYA MUND VS	// // ()
174	FAO/0000199/2021	UNION OF INDIA LATA DEEP VS	DIPALI MOHAPATRA VS	// // ()
175	FAO/0000200/2021	UNION OF INDIA REGIONAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANY LTD. VS	BANSEN VS	// // ()
176	FAO/0000201/2021	PRATAP MALIK REGIONAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANY LTD. VS	BANSEN VS	// // ()
177	FAO/0000202/2021	RAGHUNATH MALLIK VEDAVOTI SAHU VS	DHANANJAYA MUND VS	// // ()
178	RSA/0000100/2021	UNION OF INDIA DIBAKARA SAHOO VS	RANJIT MOHANTY VS	// // ()
179	RVWPET/0000177/2021	STATE OF ODISHA AKSHAYA KUMAR DAS VS	H.N.MOHAPATRA VS	// // ()
180	TRP(C)/0000294/2021	STATE OF ODISHA TRUPTI RANI TANTI VS	CHITTANAJAN PATTNAIK VS	// // ()
181	TRP(C)/0000295/2021	PARAMESWAR DAS BHARATI @ KOUSHLYA SAHU VS	SATYABRATA PANDA VS	// // ()
		KESHABA SAHU		//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	TRP(C)/0000296/2021	SNEHALATA NAIK VS BIRANCHI NAYAK	SATYAJIT MOHAPATRA-2 VS	// 0 //
183	TRP(C)/0000297/2021	ANUPAMA SANKHUA @ MALLICK VS BHAGABAN MALLICK	JATINDRANATH DAS VS	// 0 //
184	WA/0000734/2021	STATE OF ODISHA VS RATAN SAHU	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
185	WA/0000735/2021	STATE OF ODISHA VS HARAMOHAN SAHOO	ADDL.GOV'T ADVOCATE VS	// 0 //
186	WP(C)/0029536/2021	M/S. PRINCE GARMENTS VS STATE BANK OF INDIA	PRASANTA KUMAR NANDA VS	// 0 //
187	WP(C)/0029537/2021	DHARANIDHAR BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
188	WP(C)/0029538/2021	NIMAIN CHARAN OJHA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
189	WP(C)/0029539/2021	NIKUNJA KISHORE MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
190	WP(C)/0029540/2021	RAJANI KUMAR DASH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
191	WP(C)/0029541/2021	RAMA CHANDRA RA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
192	WP(C)/0029542/2021	SAMAPADABALA BASANTIA VS THE COMMNR., BMC	DURGA PRASAD S. MALLICK VS	// 0 //
193	WP(C)/0029543/2021	SAMAPADABALA BASANTIA	DURGA PRASAD S. MALLICK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		TEH SECY., BDA		//
194	WP(C)/0029544/2021	SARASWATI BEHERA	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0029545/2021	M/S KALINGA SENA SECURITY SERVICE	SATYA NARAYAN MISHRA	//
		VS	VS	0
		COLLECTOR AND DM CUM ADMINISTRATOR, NAYAGARH		//
196	WP(C)/0029546/2021	PREMANANDA NAYAK	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0029547/2021	SRIKANT SAHOO	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0029548/2021	SANDHYA MOHANTY	UMESH CHANDRA BEHURA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0029549/2021	ROHITA KUMAR BEHERA	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0029550/2021	ANJALI SAHU	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0029551/2021	BRAJESH MEHER	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0029552/2021	SACHIDANANDA PADHAN	JITENDRA KUMAR MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0029553/2021	SANJAYA KUMAR PRADHAN	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0029554/2021	N.RAMACHANDRA REDDY	HEMANTA KUMAR ROUT	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0029555/2021	STATE OF ODISHA SANTOSH KUMAR SAHU VS	HEMANTA KUMAR ROUT VS	// // 0
206	WP(C)/0029556/2021	STATE OF ODISHA JANARDAN DASH VS	SASWATI MOHAPATRA VS	// // 0
207	WP(C)/0029557/2021	STATE OF ODISHA PROMOD KUMAR SAHU VS	BHABANI SANKAR DAS VS	// // 0
208	WP(C)/0029558/2021	STATE OF ODISHA RANJIT KUMAR DAS VS	BHABANI SANKAR DAS VS	// // 0
209	WP(C)/0029559/2021	STATE OF ODISHA CHANDRA MOHAN MOHANTA VS	SIBA PRASAD PATI VS	// // 0
210	WP(C)/0029560/2021	STATE OF ODISHA KIRANI MOHANTA VS	SIBA PRASAD PATI VS	// // 0
211	WP(C)/0029561/2021	STATE OF ODISHA SANJAYA KUMAR DEHURI VS	TRILOCHAN NANDA VS	// // 0
212	WP(C)/0029562/2021	STATE OF ODISHA RAMESH CHANDRA MALLICK VS	NARENDRA KUMAR SAHOO VS	// // 0
213	WP(C)/0029563/2021	STATE OF ODISHA JAMI SATYANARAYAN VS	ANIL KUMAR DAS VS	// // 0
214	WP(C)/0029564/2021	STATE OF ODISHA PRAKASH CHANDRA MISHRA VS	ANIL KUMAR DAS VS	// // 0
215	WP(C)/0029565/2021	STATE OF ODISHA LEENA PRIYADARSHINI VS MD,ODISHA MINING CORPORATION LTD.	GHANASHYAM NAMTOAR VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0029566/2021	RABINDRA KUMAR BEHERA VS DG, CRPF	MANOJA KUMAR KHUNTIA VS	// 0 //
217	WP(C)/0029567/2021	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
218	WP(C)/0029568/2021	HIMANSU SEKHAR MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
219	WP(C)/0029569/2021	DR.K.SATYANARAYAN RAO VS UNION OF INDIA	SURESH KUMAR JENA VS	// 0 //
220	WP(C)/0029570/2021	KESARI PRASAD BHAINSA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
221	WP(C)/0029571/2021	DR.KISHORE CHANDRA MOHAPATRA VS UNION OF INDIA	SURESH KUMAR JENA VS	// 0 //
222	WP(C)/0029572/2021	SURYA NARAYAN PANIGRAHY VS STATE OF ODISHA	SULOCHANA PATRO VS	// 0 //
223	WP(C)/0029573/2021	DR.PRAMOD KUMAR PARIDA VS UNION OF INDIA	SURESH KUMAR JENA VS	// 0 //
224	WP(C)/0029574/2021	SUJAYA KUMAR SAHU VS THE ADMINISTRATOR CUM DM, BOLANGIR MUNICIPALITY	SATYABRATA MOHANTY VS	// 0 //
225	WP(C)/0029575/2021	DR.SUDHAKAR PRADHAN VS UNION OF INDIA	SURESH KUMAR JENA VS	// 0 //
226	WP(C)/0029576/2021	SATYA NARAYAN SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
227	WP(C)/0029577/2021	DR.DEEPAK KUMAR SINGH	SURESH KUMAR JENA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0029578/2021	RAKHALA CHANDRA ROUT	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
229	WP(C)/0029579/2021	DR.NIBEDITA DAS	SURESH KUMAR JENA	//
		VS	VS	0
		UNION OF INDIA		//
230	WP(C)/0029580/2021	PRASADI NAYAK	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0029581/2021	S.K.RUFFIX BUX	SOUMYA MISHRA	//
		VS	VS	0
		BANK OF BARODA		//
232	WP(C)/0029582/2021	DR.NARENDRA KUMAR BEHERA	SURESH KUMAR JENA	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0029583/2021	MANOJ KUMAR PANDEY	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMNR., SAMBALPUR		//
234	WP(C)/0029584/2021	BHAGABAN SAHOO	AJIT KUMAR SAHOO	//
		VS	VS	0
		TAHASILDAR, TANGI CHOUDWAR		//
235	WP(C)/0029585/2021	DR.PABITRA KUMAR SAHOO	SURESH KUMAR JENA	//
		VS	VS	0
		UNION OF INDIA		//
236	WP(C)/0029586/2021	M/S MORE TRADERS	MAMTA TRIPATHY	//
		VS	VS	0
		THE INDIAN OIL CORPORATION LTD		//
237	WP(C)/0029587/2021	PRASAD KUMAR PARIDA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0029588/2021	BRAJENDRA KUMAR DALAI	PRANAB RANJAN CHHATOI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0029589/2021	STATE OF ODISHA DIPTI KUMAR PRADHAN VS	SATYAJIT SAMAL VS	// // 0
240	WP(C)/0029590/2021	STATE OF ODISHA RAJESH PRUSTY VS	KSHIROD KUMAR ROUT VS	// // 0
241	WP(C)/0029591/2021	STATE OF ODISHA RABIKANTA MAHANTA VS	SATYAJIT SAMAL VS	// // 0
242	WP(C)/0029592/2021	STATE OF ODISHA PITAMBER MALLICK VS	PRAFULLA KUMAR RATH VS	// // 0
243	WP(C)/0029593/2021	STATE OF ODISHA SURESH CHANDRA BAIDYA VS	SATYAJIT SAMAL VS	// // 0
244	WP(C)/0029594/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI VS	DHIRENDRA KU. MOHAPATRA VS	// // 0
245	WP(C)/0029595/2021	R.T.O., SUNDARGARH GAYATREE PRIYADARSHINI VS	JASHOBANTA DASH VS	// // 0
246	WP(C)/0029596/2021	DIST. AND SESSIONS JUDGE, MAYURBHANJ TRILOCHAN NAIK VS	SATYAJIT SAMAL VS	// // 0
247	WP(C)/0029597/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI VS	DHIRENDRA KU. MOHAPATRA VS	// // 0
248	WP(C)/0029598/2021	R.T.O., SUNDARGARH NALINI LENKA VS	MONALISHA ROUT VS	// // 0
249	WP(C)/0029599/2021	STATE OF ODISHA PURNA CHANDRA BARIK VS	SATYAJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0029600/2021	SARAT KUMAR PANIGRAHI VS R.T.O., SUNDARGARH	DHIRENDRA KU. MOHAPATRA VS	// 0 //
251	WP(C)/0029601/2021	SARAT KUMAR PANIGRAHI VS R.T.O., SUNDARGARH	DHIRENDRA KU. MOHAPATRA VS	// 0 //
252	WP(C)/0029602/2021	RAJEN SINGH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
253	WP(C)/0029603/2021	BIPIN BIHARI DAS VS TAHASILDAR, SADAR CUTTACK	BIBHU PRASAD DAS VS	// 0 //
254	WP(C)/0029604/2021	SARAT KUMAR PANIGRAHI VS R.T.O., SUNDARGARH	DHIRENDRA KU. MOHAPATRA VS	// 0 //
255	WP(C)/0029605/2021	BADAL PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
256	WP(C)/0029606/2021	ANTARYAMI ROUL VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
257	WP(C)/0029607/2021	PARESH CHANDRA MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
258	WP(C)/0029608/2021	DEBARAJ MALLIK VS STATE OF ODISHA	SUBHASHREE MOHANTY VS	// 0 //
259	WP(C)/0029609/2021	SUJATA NATH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
260	WP(C)/0029610/2021	ISHWAR CHANDRA MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
261	WP(C)/0029611/2021	SARAT KUMAR PANIGRAHI	DHIRENDRA KU. MOHAPATRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
262	WP(C)/0029612/2021	R.T.O., SUNDARGARH MANORANJAN SABAT	SRINIVAS MOHANTY	//
		VS	VS	0
263	WP(C)/0029613/2021	STATE OF ODISHA GURU CHARAN MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
264	WP(C)/0029614/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI	DHIRENDRA KU. MOHAPATRA	//
		VS	VS	0
265	WP(C)/0029615/2021	R.T.O., SUNDARGARH SARAT KUMAR PANIGRAHI	DHIRENDRA KU. MOHAPATRA	//
		VS	VS	0
266	WP(C)/0029616/2021	R.T.O., SUNDARGARH RAMESH KUMAR SAHANI	PITAMBAR JENA	//
		VS	VS	0
267	WP(C)/0029617/2021	STATE OF ODISHA DILLIP KUMAR PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
268	WP(C)/0029618/2021	STATE OF ODISHA MINATI PALAI	JAYANTA KUMAR MAJHI	//
		VS	VS	0
269	WP(C)/0029619/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI	DHIRENDRA KU. MOHAPATRA	//
		VS	VS	0
270	WP(C)/0029620/2021	R.T.O, SUNDARGARH RAJKISHORE DANGUA	SATYAJIT SAMAL	//
		VS	VS	0
271	WP(C)/0029621/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI	DHIRENDRA KU. MOHAPATRA	//
		VS	VS	0
272	WP(C)/0029622/2021	R.T.O., SUNDARGARH M/S. JSW STEELS LTD.	SATYA SMRUTI MOHANTY	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0029623/2021	STATE OF ODISHA BIMBADHAR PRADHAN VS	SATYAJIT SAMAL VS	// // 0
274	WP(C)/0029624/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI VS	DHIRENDRA KU. MOHAPATRA VS	// // 0
275	WP(C)/0029625/2021	R.T.O, SUNDARGARH JUGALA KISHOR DANGUA VS	SATYAJIT SAMAL VS	// // 0
276	WP(C)/0029626/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI VS	DHIRENDRA KU. MOHAPATRA VS	// // 0
277	WP(C)/0029627/2021	R.T.O, SUNDARGARH M/S.JAGAT JANANI SERVICES PVT. LTD. VS	RAJIV KUMAR MAHANTA VS	// // 0
278	WP(C)/0029628/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI VS	DHIRENDRA KU. MOHAPATRA VS	// // 0
279	WP(C)/0029629/2021	R.T.O, SUNDARGARH LINGARAJ DALABEHERA VS	SOMANATH NANDA VS	// // 0
280	WP(C)/0029630/2021	STATE BANK OF INDIA SARAT KUMAR PANIGRAHI VS	DHIRENDRA KU. MOHAPATRA VS	// // 0
281	WP(C)/0029631/2021	R.T.O, SUNDARGARH NIRAKAR GHADEI VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
282	WP(C)/0029632/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI VS	DHIRENDRA KU. MOHAPATRA VS	// // 0
283	WP(C)/0029633/2021	R.T.O., SUNDARGARH M/S. JAI HANUMAN AUTOMOBILES VS	SAMARENDRA PATTANIK VS	// // 0
		CM, UCO BANK, BRAJARAJNAGAR		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0029634/2021	SARAT KUMAR PANIGRAHI VS R.T.O, SUNDARGARH	DHIRENDRA KU. MOHAPATRA VS	// 0 //
285	WP(C)/0029635/2021	MADAN MOHAN PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
286	WP(C)/0029636/2021	M/S. SHREE HANUMAN MOTORS AND GROUPS VS CM, UCO BANK, BRAJARAJNAGAR	AMNENDRIPATTANIK VS	// 0 //
287	WP(C)/0029637/2021	BHAKTABANDHU MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
288	WP(C)/0029638/2021	SARAT KUMAR PANIGRAHI VS R.T.O., SUNDARGARH	DHIRENDRA KU. MOHAPATRA VS	// 0 //
289	WP(C)/0029639/2021	NARAYAN DAS VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
290	WP(C)/0029640/2021	LALMOHAN MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
291	WP(C)/0029641/2021	CHINTAMANI SATNAMI VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
292	WP(C)/0029642/2021	SARAT KUMAR PANIGRAHI VS R.T.O, SUNDARGARH	DHIRENDRA KU. MOHAPATRA VS	// 0 //
293	WP(C)/0029643/2021	ARTA CHANDRA BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
294	WP(C)/0029644/2021	MAHENDRA BARIK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
295	WP(C)/0029645/2021	PRADIPTA KUMAR DAS	NIRANJAN ROUT	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
296	WP(C)/0029646/2021	THE ENDOWMENT COMMNR., BBSR ARABINDA PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
297	WP(C)/0029647/2021	STATE OF ODISHA SARAT KUMAR PANIGRAHI	DHIRENDRA KU. MOHAPATRA	//
		VS	VS	0
298	WP(C)/0029648/2021	R.T.O, SUNDARGARH SIEMS COLLEGE OF NURSINGH (B.Sc.)	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
299	WP(C)/0029649/2021	STATE OF ORISSA BENUDHAR MAHAKUD	SATYAJIT SAMAL	//
		VS	VS	0
300	WP(C)/0029650/2021	STATE OF ODISHA PRADEEP KUMAR BARAL	SATYAJIT SAMAL	//
		VS	VS	0
301	WP(C)/0029651/2021	STATE OF ODISHA ABHIMANYU ROUT	SATYAJIT SAMAL	//
		VS	VS	0
302	WP(C)/0029652/2021	STATE OF ODISHA ANIL KUMAR PANDA	DHIRENDRA KU. MOHAPATRA	//
		VS	VS	0
303	WP(C)/0029653/2021	R.T.O., SUNDARGARH HAREKRUSHNA PUHAN	SATYAJIT SAMAL	//
		VS	VS	0
304	WP(C)/0029654/2021	STATE OF ODISHA BHARAT SENAPATI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
305	WP(C)/0029655/2021	STATE OF ODISHA MAHURA CHANDRA MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
306	WP(C)/0029656/2021	STATE OF ODISHA ANIL KUMAR PANDA	DHIRENDRA KU. MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	WP(C)/0029657/2021	R.T.O., SUNDARGARH TARANISEN MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// // 0 //
308	WP(C)/0029658/2021	PRADIP KUMAR SAHU VS R.T.O, SUNDARGARH	DHIRENDRA KU. MOHAPATRA VS	// 0 //
309	WP(C)/0029659/2021	CHATURBHUJA MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
310	WP(C)/0029660/2021	SURYAKANTA BARAL VS STATE OF ODISHA	S.ROY VS	// 0 //
311	WP(C)/0029661/2021	NIRANJAN PATEL VS R.T.O., SUNDARGARH	DHIRENDRA KU. MOHAPATRA VS	// 0 //
312	WP(C)/0029662/2021	PRADYUMNA KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
313	WP(C)/0029663/2021	KUMUD BIHARI BEDBAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
314	WP(C)/0029664/2021	PANKAJ LOCHAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
315	WP(C)/0029665/2021	RANJAN KUMAR SAHU VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
316	WP(C)/0029666/2021	DEBANANDA MAHAKUD VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
317	WP(C)/0029667/2021	UDAYA NATH MAJHI VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	WP(C)/0029668/2021	SHYAM SUNDAR MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
319	WP(C)/0029669/2021	KSHETRAMOHAN MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
320	WP(C)/0029670/2021	HALADHAR MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
321	WP(C)/0029671/2021	KSHIRODA CHANDRA MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
322	WP(C)/0029672/2021	SRIKANTA GHANA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
323	WP(C)/0029673/2021	RAGHUNATHA DHAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
324	WP(C)/0029674/2021	SUSHIL CHANDRA MOHAKUD VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
325	WP(C)/0029675/2021	BANAMALI GHANA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
326	WP(C)/0029676/2021	ARJUNA CHANDRA BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
327	WP(C)/0029677/2021	ASHISH KUMAR PUROHIT VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
328	WP(C)/0029678/2021	UGRASEN PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
329	WP(C)/0029679/2021	SHISHIR KUMAR RATH	TUSHAR KANTA NAYAK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0029680/2021	NARESH CHANDRA SINGH	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0029681/2021	BANABIHARI MOHANTY	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029682/2021	BIPIN KUMAR ROUT	PRAKASH KUMAR ROUT	//
		VS	VS	0
		COLLECTOR AND DM,JAJPUR		//
333	WP(C)/0029683/2021	JAYARAM SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029684/2021	SATYASHISH TRIPATHY	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0029685/2021	M/S. S.R. ASSOCIATES	SUKANTA KUMAR DALAI	//
		VS	VS	0
		MAHANADI COALFIELD LTD.		//
336	WP(C)/0029686/2021	JAGANNATH PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0029687/2021	ABHIMANYU KABI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0029688/2021	M/S. PRADHAN CONSTRUCTION	SUKANTA KUMAR DALAI	//
		VS	VS	0
		MAHANADI COALFIELD LTD.		//
339	WP(C)/0029689/2021	RABINDRA KUMAR BEJ	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029690/2021	ASTIK KUMAR PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	WP(C)/0029691/2021	STATE OF ODISHA AKSHYA KUMAR GIRI VS	SATYAJIT SAMAL VS	// // 0
342	WP(C)/0029692/2021	STATE OF ODISHA CHAITANYA PATRA VS	DURGESH NARAYAN RATH VS	// // 0
343	WP(C)/0029693/2021	STATE OF ORISSA PRAVAS CHANDRA MOHANTY VS	SATYAJIT SAMAL VS	// // 0
344	WP(C)/0029694/2021	STATE OF ODISHA SANTI LATA DAS VS	SATYAJIT SAMAL VS	// // 0
345	WP(C)/0029695/2021	STATE OF ODISHA GHASIRAM SAGAR VS	DURGESH NARAYAN RATH VS	// // 0
346	WP(C)/0029696/2021	STATE OF ORISSA AJAY KUMAR SAHU VS	SAILABALA JENA VS	// // 0
347	WP(C)/0029697/2021	UNION OF INDIA GANGADHAR DAS VS	SATYAJIT SAMAL VS	// // 0
348	WP(C)/0029698/2021	STATE OF ODISHA JADUMANI HATI VS	DURGESH NARAYAN RATH VS	// // 0
349	WP(C)/0029699/2021	STATE OF ORISSA KIRTAN BIHARI MAJHI VS	DURGESH NARAYAN RATH VS	// // 0
350	WP(C)/0029700/2021	STATE OF ORISSA DHRUBENDRA GOCHHAYAT VS	SATYAJIT SAMAL VS	// // 0
351	WP(C)/0029701/2021	STATE OF ODISHA SARATA CHANDRA NAIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	WP(C)/0029702/2021	PRAVAT CHANDRA BARAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
353	WP(C)/0029703/2021	SUKANTI ROUT VS STATE OF ORISSA	KISHORE CHANDRA SATAPATH VS	// 0 //
354	WP(C)/0029704/2021	PANCHANAN GIRI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
355	WP(C)/0029705/2021	BINOD BIHARI PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
356	WP(C)/0029706/2021	BIBEKANANDA ACHARYA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
357	WP(C)/0029707/2021	RABIN CHANDRA BERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
358	WP(C)/0029708/2021	HEMANTA KUMAR JENA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
359	WP(C)/0029709/2021	AJAYA KUMAR DHAL VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
360	WP(C)/0029710/2021	PRASANNA KUMAR PATTANAİK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
361	WP(C)/0029711/2021	ANITA CHOUDHARY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
362	WP(C)/0029712/2021	PRAFULLA CHANDRA MISHRA VS TAHASILDAR SATYABADI	BINAYAK PRASHAD MOHANTY VS	// 0 //
363	WP(C)/0029713/2021	GADADHAR MISHRA	BINAYAK PRASHAD MOHANTY	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		MEMBER BOARD OF REVENUE, CUTTACK		//
364	WP(C)/0029714/2021	NARENDRA KUMAR PANDA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0029715/2021	ANSHUMAN SAMANTA	HAREKRUSHNA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0029716/2021	HAREKRUSHNA MOHANTY	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0029717/2021	SAMALA PANDU RANGA RAO	PRAKASH RANJAN BARIK	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION,ODISHA		//
368	WP(C)/0029718/2021	MAMATA ROUT	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0
		DIST. AND SESSIONS JUDGE, PURI		//
369	WP(C)/0029719/2021	BABULA DAS	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0029720/2021	ALOK GHADAI	PABITRA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0029721/2021	MAMITA MAJHI	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0029722/2021	DILLIP KUMAR KAR	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0029723/2021	PRADYUMNA KUMAR DWIVEDY	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0029724/2021	BISWAJIT PANIGRAHI	DEEPALI MAHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
375	WP(C)/0029725/2021	STATE OF ODISHA SURYA PRAKASH JENA VS UNION OF INDIA	PRITY SHAW VS	// // 0 //
376	WP(C)/0029726/2021	SUCHIMAYA MOHAPATRA VS UNION OF INDIA	PRITY SHAW VS	// 0 //
377	WP(C)/0029727/2021	BIJAN KUMAR SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
378	WP(C)/0029728/2021	SUMANTA KUMAR BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
379	WP(C)/0029729/2021	MANORANJAN KHUNTIA VS R.T.O.,KEONJHAR	SITANSU MOHAN SINGH VS	// 0 //
380	WP(C)/0029730/2021	ALEKHA CHANDRA BALIARSINGH VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
381	WP(C)/0029731/2021	ANTARYAMI PAL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
382	WP(C)/0029732/2021	PRATIMA KUMARI DEI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
383	WP(C)/0029733/2021	RAMA CHANDRA PRADHAN VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
384	WP(C)/0029734/2021	UTTAM KUMAR SWAIN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
385	WP(C)/0029735/2021	NRUSINGH CHARAN MOHAPATRA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	WP(C)/0029736/2021	SANTANU KUMAR PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
387	WP(C)/0029737/2021	SUDHANSHU SEKHAR RATH VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
388	WP(C)/0029738/2021	RAJESH KUMAR BEHERA VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	// 0 //
389	WP(C)/0029739/2021	GURU PRASAD BHANJA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
390	WP(C)/0029740/2021	AKHAYA KUMAR MAHANA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
391	WP(C)/0029741/2021	AJAZUL KHAN VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
392	WP(C)/0029742/2021	SUKANTA KUMAR PARIDA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
393	WP(C)/0029743/2021	RANJITA MOHANTY VS COMMNR.,LR AND S,ODISHA	SAMAYA KUMAR RAY VS	// 0 //
394	WP(C)/0029744/2021	SURYANARAYAN PANIGRAHI VS R.T.O., BBSR	SITANSU MOHAN SINGH VS	// 0 //
395	WP(C)/0029745/2021	KUMUDA NAYAK VS COMMNR.,LR AND S,ODISHA	SAMAYA KUMAR RAY VS	// 0 //
396	WP(C)/0029746/2021	NITYANANDA BARIK VS THE COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA	LAMBODAR PRADHAN VS	// 0 //
397	WP(C)/0029747/2021	GOPAL BEHERA	SITANSU MOHAN SINGH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		R.T.O. CHANDIKHOLE		//
398	WP(C)/0029748/2021	UTKALAMANI PARIDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O. CHANDIKHOLE		//
399	WP(C)/0029749/2021	HAREKRUSHNA SAHOO	LAMBODAR PRADHAN	//
		VS	VS	0
		COMMNR.,CONSOLIDATION AND SETTLEMENT,ODISHA		//
400	WP(C)/0029750/2021	HAREKRUSHNA DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O. CHANDIKHOLE		//
401	WP(C)/0029751/2021	SEVEN ENERGIES ODISHA LTD.	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.T.O, BARBIL		//
402	WP(C)/0029752/2021	SUDAM CHARAN JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., BALASORE		//
403	WP(C)/0029753/2021	SEVEN ENERGIES ODISHA LTD.	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.T.O, SUNDARGARH		//
404	WP(C)/0029754/2021	GOBINDA PATTANAIK	LAMBODAR PRADHAN	//
		VS	VS	0
		COMMNR.,CONSOLIDATION AND SETTLEMENT,ODISHA		//
405	WP(C)/0029755/2021	PRASANNA KUMAR NAYAK	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. KENDRAPARA		//
406	WP(C)/0029756/2021	SAROJ KUMAR JENA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. CUTTACK		//
407	WP(C)/0029757/2021	SEVEN ENERGIES ODISHA LTD.	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.T.O, SUNDARGARH		//
408	WP(C)/0029758/2021	HAREKRUSHNA SAHOO	LAMBODAR PRADHAN	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		COMMNR.,CONSOLIDATION AND SETTLEMENT,ODISHA		//
409	WP(C)/0029759/2021	PRADIPTA RANJAN DAS	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. CUTTACK		//
410	WP(C)/0029760/2021	SEVEN ENERGIES ODISHA LTD.	SYAMALENDU PATNAIK	//
		VS	VS	0
		R.T.O., SUNDARGARH		//
411	WP(C)/0029761/2021	BISHNUPADA NAYAK	LAMBODAR PRADHAN	//
		VS	VS	0
		COMMNR.,CONSOLIDATION AND SETTLEMENT,ODISHA		//
412	WP(C)/0029762/2021	PRADIPTA RANJAN DAS	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. KENDRAPARA		//
413	WP(C)/0029763/2021	SEVEN ENERGIES ODISHA LTD.	SYAMALENDU PATNAIK	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
414	WP(C)/0029764/2021	PRADIPTA RANJAN DAS	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. KENDRAPARA		//
415	WP(C)/0029765/2021	SEVEN ENERGIES ODISHA LTD.	SYAMALENDU PATNAIK	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
416	WP(C)/0029766/2021	SURESH KUMAR BARIK	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
417	WP(C)/0029767/2021	SEVEN ENERGIES ODISHA LTD.	SYAMALENDU PATNAIK	//
		VS	VS	0
		R.T.O, SUNDARGARH		//
418	WP(C)/0029768/2021	MAHESH CHANDRA DASH	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
419	WP(C)/0029769/2021	SOUMYAMAYEE ROUTH	SOUBHAGYA S.DAS	//
		VS	VS	0
		CHSE, ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	WP(C)/0029770/2021	GHASIRAM MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
421	WP(C)/0029771/2021	MAMATA MANJARI OJHA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
422	WP(C)/0029772/2021	DILLIP KUMAR MALLICK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
423	WP(C)/0029773/2021	ARABINDA BISWAL VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
424	WP(C)/0029774/2021	ABHIMANYU SATPATHY VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
425	WP(C)/0029775/2021	SHYAM SUNDAR RAM VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
426	WP(C)/0029776/2021	AMARENDRA NARAYAN NAYAK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
427	WP(C)/0029777/2021	BIJAY KUMAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
428	WP(C)/0029778/2021	UDAYANATH BARIK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
429	WP(C)/0029779/2021	BASANTA KUMAR ROUT VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
430	WP(C)/0029780/2021	SUCHETA MALLICK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
431	WP(C)/0029781/2021	BHAGABAN MAHANTA	B.N.PARIDA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0029782/2021	SANTOSH KUMAR RATH	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0029783/2021	SANKARSAN MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0029784/2021	PRAMOD KUMAR PANDA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0029785/2021	BANAJINI DAS	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0029786/2021	KRUSHNA CHANDRA SAHOO	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0029787/2021	NARENDRA PRUSTY	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0029788/2021	KUNA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0029789/2021	MRUTUNJAYA MISHRA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0029790/2021	LAMBODAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0029791/2021	SARAT CHANDRA NAIK	PARTHA SARATHI DAS	//
		VS	VS	0
		DIRECTOR, PANCHAYATRAJ AND DRINKING WATER DEPT.		//
442	WP(C)/0029792/2021	MAHENDRANATH MAHANTA	B.N.PARIDA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
443	WP(C)/0029793/2021	STATE OF ODISHA RABINDRA KUMAR SAHU VS	B.N.PARIDA VS	// // 0
444	WP(C)/0029794/2021	STATE OF ODISHA DOLI SETHY VS	PARTHA SARATHI DAS VS	// // 0
445	WP(C)/0029795/2021	DIRECTOR, PANCHAYATRAJ AND DRINKING WATER DEPT. NIRMALA TARASIA VS	BRAHMANADA TRIPATHY VS	// // 0
446	WP(C)/0029796/2021	DIVISIONAL RAILWAY MANAGER, SOUTH EAST CENTRAL RAILWAY GALIVER PRADHAN VS	MANAS PATI VS	// // 0
447	WP(C)/0029797/2021	STATE OF ODISHA NARADA SRAVANI VS	AMIT PRASAD BOSE VS	// // 0
448	WP(C)/0029798/2021	STATE OF ODISHA TALA BESHRA VS	PRASANTA KUMAR JENA VS	// // 0
449	WP(C)/0029799/2021	PARADEEP PORT TRUST SAROJ KUMAR SINGH VS	DILLIP KUMAR RAY VS	// // 0
450	WP(C)/0029800/2021	STATE OF ODISHA RAMA CHANDRA OJHA @ RAMA OJHA VS	PRASANTA KUMAR JENA VS	// // 0
451	WP(C)/0029801/2021	PARADEEP PORT TRUST GAYATRI SINGH VS	PRASANTA KUMAR JENA VS	// // 0
452	WP(C)/0029802/2021	PARADEEP PORT TRUST BHARAT HEMBRAM VS	PRASANTA KUMAR JENA VS	// // 0
453	WP(C)/0029803/2021	PARADEEP PORT TRUST TILOTAMA MAHARANA VS	PRASANNA KUMAR PATTANAYAK VS	// // 0
		THE PRINCIPAL SECY, DEPT. OF S AND M.E. ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0029804/2021	TEJRAM ORAM VS PRINICIPAL SECRETARY, R AND DMD, BBSR	JULU KHANSAMA VS	// ()
455	WP(C)/0029805/2021	JYOTI RANJAN PANDA VS STATE OF ODISHA	D.MAHANTY VS	// ()
456	WPCRL/0000132/2021	MOHAN SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// /0 ()
457	ABLAPL/0012492/2021	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /133 /2019 ()
458	ABLAPL/0012493/2021	SK.SAKIR@ KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /140 /2021 ()
459	ABLAPL/0012494/2021	GUJU RAJENDRA REDDY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	DIGAPAHANDI /224 /2021 ()
460	ABLAPL/0012495/2021	RAJA NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	LAXMISAGAR P.S. /288 /2021 ()
461	ABLAPL/0012496/2021	RABI@ RABINDRA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /325 /2021 ()
462	ABLAPL/0012497/2021	SUVENDU KUMAR BARIK@ CHINTU VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	KENDRAPARA /219 /2020 ()
463	ABLAPL/0012498/2021	ABDUL SAJID@ ABDUL SAJID KHAN@ KAPU VS STATE OF ODISHA	KARON@ KAPU MISHRA VS	JONK /190 /2019 ()
464	ABLAPL/0012499/2021	JAIMINI KUMBHAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BARGARH /377 /2021 ()
465	ABLAPL/0012500/2021	PAPUNI MOHARANA	BISWARANJAN DALAI	// /0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0012501/2021	SURYAKANTA SWAIN	ABHAS MOHANTY	DHENKANAL SADAR /308 /2021
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0012502/2021	JYOSHNA PAL	JYOTIRMAY GUPTA	KAMARDA /95 /2021
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0012503/2021	DWARIKANATH DAS	BISWARANJAN DALAI	KUJANGA /321 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0012504/2021	SREEDEVI PANIGRAHI	AMITAV TRIPATHY	BARKOTE /205 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0012505/2021	DEEPAK KUMAR JENA	PRAMOD KUMAR JENA	SAHADEV KHUNTA /206 /2021
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0012506/2021	SUVENDU@ SUBHENDU KUMAR BARIK@ CH	DEEPAK KU. SAHOO	KENDRAPARA /106 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0012507/2021	SUKHARAM BARIHA	SAILABALA JENA	JHARBANDH /99 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0012508/2021	SHAIN PARWEEN	SIDHARTHA MISHRA	BADAMBADI /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0012509/2021	AJAYA NAIK	BASANTA KUMAR DAS	RASOL /142 /2021
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0012510/2021	SANTOSH KUMAR DAS	SATYANARAYAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0012511/2021	CHAITANA BARIK	RAJENDRA KUMAR DASH	SIMULIA /198 /2021
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0012512/2021	STATE OF ODISHA KUMAR BEHERA VS	JUGALA KISHORE PANDA VS	// KHALLIKOTE /457 /2021 ()
478	ABLAPL/0012513/2021	STATE OF ODISHA SUMIT KUMAR AGARWAL VS	B.K.PARDHI VS	// / /0 ()
479	ABLAPL/0012514/2021	STATE OF ODISHA SATYANARAYAN NAIK VS	SUPRAVA BEHERA VS	// BUGUDA /373 /2021 ()
480	ABLAPL/0012515/2021	STATE OF ODISHA SANJAYA NAIK VS	SUPRAVA BEHERA VS	// BUGUDA /373 /2021 ()
481	ABLAPL/0012516/2021	STATE OF ODISHA ANANTA KUMAR MOHANTY VS	BIBHUTI RANJAN MOHANTY VS	// JAGATSINGPUR /446 /2021 ()
482	ABLAPL/0012517/2021	STATE OF ODISHA NIRANJAN MOHANTY VS	PRABIR KUMAR RAY VS	// NIHALPRASAD /182 /2021 ()
483	ABLAPL/0012518/2021	STATE OF ODISHA ANANTA PADHAN VS	JAGABANDHU SAHU VS	// SOHELLA /114 /2021 ()
484	ABLAPL/0012519/2021	STATE OF ODISHA RASMITA SWAIN VS	BIPIN KUMAR NAYAK VS	// S.P.(CID-CRL),CUTTACK /13 /2021 ()
485	ABLAPL/0012520/2021	STATE OF ODISHA TRILOCHAN PATRA VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /318 /2021 ()
486	ABLAPL/0012521/2021	STATE OF ODISHA GEDA DAS@ YEDA DAS VS	CHINMAYA MOHANTY VS	// BADAGODA P.S. /298 /2021 ()
487	ABLAPL/0012522/2021	STATE OF ODISHA SUREN@ SUNIL KUMAR NAIK VS STATE OF ODISHA	ADITI HOTA VS	// TALCHER TOWN /383 /2021 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
488	ABLAPL/0012523/2021	BABUL NATH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAGATSINGPUR /418 /2021 () //
489	ABLAPL/0012524/2021	BIJU BEHERA@ ANANTA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /190 /2021 () //
490	ABLAPL/0012525/2021	SUMAN CHANDRA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SAHID NAGAR P.S. /502 /2019 () //
491	ABLAPL/0012526/2021	SAROJ SAHU @ SAROJ KUMAR SAHU VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	DEOGAON /186 /2021 () //
492	ABLAPL/0012527/2021	JITENDRA KUMAR PATRA VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	BANKI /249 /2021 () //
493	ABLAPL/0012528/2021	BITU BADAJENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JATNI P.S. /425 /2021 () //
494	ABLAPL/0012529/2021	NANDAN KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /232 /2021 () //
495	ABLAPL/0012530/2021	MD.SUBHAN @ MAHAMMAD SUBHAN @ BABU VS STATE OF ODISHA	JYOTIRMAYA DAS VS	KHURDA P.S. /369 /2021 () //
496	ABLAPL/0012531/2021	NABA KISHOR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /171 /2021 () //
497	ABLAPL/0012532/2021	SAAWAN PATRA VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	BANKI /249 /2021 () //
498	ABLAPL/0012533/2021	BIPINA MAHALIK @ MAYADHAR PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /140 /2021 () //
499	ABLAPL/0012534/2021	LAXMIDHAR BISWAL	SANTOSH KUMAR SAMANTARAY	KHURDA SADAR /116 /2021

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0012535/2021	STATE OF ODISHA SAROJ KUMAR HAZRA	AMULYA RATNA PANDA	// SAHADEV KHUNTA /223 /2021
		VS	VS	()
501	ABLAPL/0012536/2021	STATE OF ODISHA BIJOY KUMAR LENKA @ BIJOY LENKA	SATYAJIT MOHAPATRA-2	// CHANDABALI /222 /2021
		VS	VS	()
502	ABLAPL/0012537/2021	STATE OF ODISHA BASANTI HEMBRAM	DEBASISH SAMAL	// Bamapada (Industrial Area) /50 /2017
		VS	VS	()
503	ABLAPL/0012538/2021	STATE OF ODISHA NILAMANI DALAI@ MADHIA	BISWARANJAN MAHARATHA	// BRAHMAGIRI /187 /2021
		VS	VS	()
504	ABLAPL/0012539/2021	STATE OF ODISHA SONU KUMAR GUPTA	BIJAYA KUMAR RAGADA	// BURLA /561 /2021
		VS	VS	()
505	ABLAPL/0012540/2021	STATE OF ODISHA LATAMANI NAYAK	TARA PRASAD MOHAPATRA	// KUMBHARAPARA /314 /2021
		VS	VS	()
506	ABLAPL/0012541/2021	STATE OF ODISHA AMIT KUMAR PATTANAIAK	TARA PRASAD MOHAPATRA	// INDUASTRIAL,NISA /190 /2021
		VS	VS	()
507	ABLAPL/0012542/2021	STATE OF ODISHA KISAN GOCHHAYAT	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /186 /2021
		VS	VS	()
508	ABLAPL/0012543/2021	STATE OF ODISHA SANTOSH KUMAR SWAIN	TARA PRASAD MOHAPATRA	// KUMBHARAPARA /153 /2017
		VS	VS	()
509	ABLAPL/0012544/2021	STATE OF ODISHA NISAKAR MENTA	TARA PRASAD MOHAPATRA	// KANAS /192 /2021
		VS	VS	()
510	ABLAPL/0012545/2021	STATE OF ODISHA SADASIBA SETHI @ SADA SETHI	TARA PRASAD MOHAPATRA	// CHANDANPUR /285 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0012546/2021	STATE OF ODISHA SAKHI SAHOO VS	TARA PRASAD MOHAPATRA VS	// JODAPADAR /79 /2021 ()
512	ABLAPL/0012547/2021	STATE OF ODISHA SURYA NARAYAN MURMU VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /820 /2021 ()
513	ABLAPL/0012548/2021	STATE OF ODISHA SUDAM @ BAPUN MUDULI VS	JAYAKRISHNA MOHAPATRA VS	// TIHIDI /409 /2018 ()
514	ABLAPL/0012549/2021	STATE OF ODISHA ASHOK KUMAR MISHRA VS	JAYAKRISHNA MOHAPATRA VS	// BHAWANIPATNA TOWN /231 /2020 ()
515	ABLAPL/0012550/2021	STATE OF ODISHA PRATAP CHANDRA SANKHUA VS	UDIT RANJAN JENA VS	// NILGIRI /232 /2021 ()
516	ABLAPL/0012551/2021	STATE OF ODISHA NIMANANDA BALIARSINGH VS	SANTOSH KUMAR SAMANTARAY VS	// JANKIA P.S. /195 /2021 ()
517	ABLAPL/0012552/2021	STATE OF ODISHA RANJAN KUMAR MOHAPATRA VS	SANTOSH KUMAR SAMANTARAY VS	// SPL.TASK FORCE /7 /2019 ()
518	ABLAPL/0012553/2021	STATE OF ODISHA DHANESWAR MAJHI VS	PRAMOD KUMAR JENA VS	// BERHAMPUR /62 /2021 ()
519	ABLAPL/0012554/2021	STATE OF ODISHA ABHIRAJ MALABISHOI VS	BISWARANJAN MAHARATHA VS	// ADVA /90 /2021 ()
520	ABLAPL/0012555/2021	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	GAGAN BIHARI SINGH VS	// CHAKAPADA PS /49 /2021 ()
521	ABLAPL/0012556/2021	STATE OF ODISHA PRIYARANJAN MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// SALIPUR /47 /2017 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
522	ABLAPL/0012557/2021	BISWABHUSAN SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIRPORT /170 /2020 () //
523	ABLAPL/0012558/2021	SUNIL BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /161 /2021 () //
524	ABLAPL/0012559/2021	RABI NARAYAN BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /270 /2021 () //
525	ABLAPL/0012560/2021	RASHMI RANJAN DEHURY VS STATE OF ODISHA	ABHAS MOHANTY VS	DHENKANAL SADAR /308 /2021 () //
526	ABLAPL/0012561/2021	PRAKASH SAHOO@ MITU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PURI TOWN /259 /2021 () //
527	ABLAPL/0012562/2021	DHANURJAY HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	B.SINGHPUR /91 /2021 () //
528	ABLAPL/0012563/2021	SIBASIS MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	KHURDA SADAR /133 /2021 () //
529	ABLAPL/0012564/2021	SK.BASA@ SK.BADSAH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /182 /2021 () //
530	WPC(OA)/0001929/2017	SUDHANSU SEKHAR PATTNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
531	WPC(OAC)/0000100/2000	CHANDRASEKHAR PATRA VS STATE OF ODISHA	SOUBHAGYA. S.DAS VS	// () //
532	WPC(OAC)/0000318/2000	SAROJ KUMAR SATAPATHY VS DIRECTOR GENERAL POLICE	SATYABRATA RATH VS	// () //
533	WPC(OAC)/0000321/2000	AKHILANANDA SATPATHY	B.N.TRIPATHY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0000322/2000	RABINDRA GOCHHAYAT	BUDHADEV ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0000330/2000	SASHANK SEKHAR PRADHAN	H.M.DHAL	//
		VS	VS	0
		INSPECTOR OF SCHOOL, CUTTACK		//
536	WPC(OAC)/0000333/2000	DHARANIDHAR MOHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0000334/2000	KADAMBINI SAMANTARAY	BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0000337/2000	ARATI KUMAR PANY	B.R.SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0000339/2000	NIRANJAN PANDA	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0000345/2000	NABA KISHORE BAL	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0000347/2000	DR.HARESH CHANDRA MISHARA	PRAMATH PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0000348/2000	PRAFULLA KUMAR PADHY	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0000354/2000	LAXMIDHAR BEHERA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0000359/2000	JYOTIRMAYEE ACHARYA	D.P.DHALSAMANTA	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
545	WPC(OAC)/0000370/2000	STATE OF ODISHA URMILA MOHAPATRA VS	DEBAJYOTI CHATTARJEE VS	// // 0
546	WPC(OAC)/0000376/2000	STATE OF ODISHA JAYAKRISHNA ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
547	WPC(OAC)/0000377/2000	STATE OF ODISHA RATNAKAR ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
548	WPC(OAC)/0000378/2000	STATE OF ODISHA ADITYA KUMAR PANDA VS	S.K.JOSHI VS	// // 0
549	WPC(OAC)/0000532/1995	STATE OF ODISHA NADITA SAHU VS	M/S MANOJ MISHRA VS	// // 0
550	WPC(OAC)/0000556/2000	STATE OF ODISHA MANOJ KUMAR SAHOO VS	SHARAT KUMAR DAS VS	// // 0
551	WPC(OAC)/0000564/2000	STATE OF ODISHA DEBARAJ BISOI VS	S.K.RATH VS	// // 0
552	WPC(OAC)/0000621/2000	STATE OF ODISHA DR. KANHA CHARAN MAHALIK VS	M/S SHASHI BHUSAN JENA VS	// // 0
553	WPC(OAC)/0000679/1995	STATE OF ODISHA VIJAYALAXMI VISHOYI VS	M/S MANOJ MISHRA VS	// // 0
554	WPC(OAC)/0000699/1995	STATE OF ODISHA BISHNU CHRAN RATHA VS	M/S VS	// // 0
555	WPC(OAC)/0000712/2000	STATE OF ODISHA SUBODHA KUMAR BEHERA VS	M/S SATYABADI DAS VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
556	WPC(OAC)/0000716/2000	RABINDRANATH NAYAK VS STATE OF ODISHA	M/S ULLASH CHANDRA MOHANTY VS	// 0 //
557	WPC(OAC)/0000721/2000	SAUDAMINI MEHER VS STATE OF ODISHA	M/S SASHI BHUSAN JENA VS	// 0 //
558	WPC(OAC)/0000728/2000	JAYAKRUSHNA BHARATI VS STATE OF ODISHA	M/S N.C. PATI VS	// 0 //
559	WPC(OAC)/0000731/2000	JAYKRUSHNA PRADHAN VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
560	WPC(OAC)/0000743/2000	BINAYA BIHARI PARIDA VS STATE OF ODISHA	M/S. DEBORANJAN ROY VS	// 0 //
561	WPC(OAC)/0000745/2000	SITARAM KHAMARI VS STATE OF ODISHA	M/S. K.K.SWAIN VS	// 0 //
562	WPC(OAC)/0000745/2018	SIMANSU SEKHAR BARAD VS COMMANDANT, 4TH IR BATTALION	MANOJ KUMAR KHUNTIA VS	// 0 //
563	WPC(OAC)/0000751/2000	SMT. TILOTTAMA JENA VS STATE OF ODISHA	M/S. SRINIVAS MISRA VS	// 0 //
564	WPC(OAC)/0000752/2000	DR. NAROTTAM GAAN, SENIOR LECTURER, PMS VS STATE OF ODISHA	M/S. K. K. SWAIN VS	// 0 //
565	WPC(OAC)/0000753/2000	BINAYA BIHARI PARIDA VS STATE OF ODISHA	M/S. DEBORANJAN ROY VS	// 0 //
566	WPC(OAC)/0000754/2000	BASANTI KUMARI NATH VS STATE OF ODISHA	M/S. DEBARANJAN RAY VS	// 0 //
567	WPC(OAC)/0000755/2000	ANANDA CHANDRA PARIDA	M/S. D.R.RAY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0000761/2000	NILACHAL MISHRA	M/S. N.C.PATI	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAC)/0000762/2000	NIRANJAN SADANGI	M/S. SATYABRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAC)/0000767/2000	BIPRA CHARAN PRADHAN	MR. PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAC)/0000788/2000	RANJAN KUMAR SAHU	MR. R.K.SAMANTRAY	//
		VS	VS	0
		COLLECTOR-CUM-DISTRICT MAGISTRATE, KHURDA		//
572	WPC(OAC)/0000791/2000	BHUPATI BHUSAN PATTANAİK	M/S. DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0000943/1995	PREM CHANDRA PATNAİK	M/S C. ANANDA RAO	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0001175/1995	BISHNU PRIYA SAHU	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0001495/2000	SARATA CHANDRA NANDA	M/S R.K. PATNAİK	//
		VS	VS	0
		STATE OF ORISSA.		//
576	WPC(OAC)/0001499/2000	AMAR KUMAR SETHI	M/S BISWANATH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0001511/2000	GURU CHARAN SWAIN	M/S NAGEN KUMAR BARICK	//
		VS	VS	0
		STATE OF ORISSA		//
578	WPC(OAC)/0001517/2000	DR. JHASAKETAN MOHANTY	M/S SASHI BHUSAN JENA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	WPC(OAC)/0001552/2000	STATE OF ORISSA JAGANNATH BARIK VS	M/S SAVITRI RATHO VS	// // 0
580	WPC(OAC)/0001573/2000	STATE OF ORISSA DR. DURYODHAN SAHOO VS	M/S RAJANI CHANDRA MOHANTY VS	// // 0
581	WPC(OAC)/0001617/2017	STATE OF ORISSA SIBA KUMAR SAHU VS	SAMEER KUMAR DAS VS	// // 0
582	WPC(OAC)/0001680/2000	STATE OF ODISHA RANJIT KUMAR SWAIN VS	P.C.MISHRA VS	// // 0
583	WPC(OAC)/0001685/2000	STATE OF ODISHA SURENDRA GOUDA VS	M/S G.A.R. DORA VS	// // 0
584	WPC(OAC)/0001705/2000	STATE OF ODISHA SAKTISENA JENA VS	ASWINI KUMAR MISHRA VS	// // 0
585	WPC(OAC)/0001727/2000	STATE OF ODISHA AJAYA KUMAR JENA VS	DHULIRAM PATTNAYAK VS	// // 0
586	WPC(OAC)/0001739/2000	STATE OF ODISHA NARAYAN PADHI VS	P.K.NAYAK VS	// // 0
587	WPC(OAC)/0001761/2000	STATE OF ODISHA VS	VS	// // 0
588	WPC(OAC)/0001765/2000	GOGULANANDA ROY VS	K.N.JENA VS	// // 0
589	WPC(OAC)/0001798/1996	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	M/S DAYANIDHI MOHANTY VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
590	WPC(OAC)/0001843/2000	DIBANKAR GEDI VS STATE OF ODISHA	M/S A.A DAS VS	// 0 //
591	WPC(OAC)/0001851/2000	GHANA KOTALI VS STATE OF ORISSA	M/S S.P. MOHAPATRA VS	// 0 //
592	WPC(OAC)/0001867/2000	SOUDAMINI TRIPATHY VS STATE OF ODISHA	M/S P.K PANDA VS	// 0 //
593	WPC(OAC)/0001871/2000	NASIMA BANO VS STATE OF ODISHA	M/S P.K PANDA VS	// 0 //
594	WPC(OAC)/0001874/2000	BASANTA KUMAR SAHOO VS STATE OF ODISHA	M/S J.K MISHRA VS	// 0 //
595	WPC(OAC)/0001875/2000	TRILLOCHANA SAHOO VS STATE OF ORISSA	M/S J.K MISHRA(2) VS	// 0 //
596	WPC(OAC)/0001877/2000	BIJAY KUMAR SAHOO VS STATE OF ODISHA	M/S PRASANTA KUMAR MISHRA VS	// 0 //
597	WPC(OAC)/0001885/2000	GOURAHARI BHUNYA VS STATE OF ORISSA	M/S S.S. RAO VS	// 0 //
598	WPC(OAC)/0001893/2000	BHASKAR CHANDRA BEHERA VS STATE OF ODISHA	M/S BIJAY KUMAR BEHERA VS	// 0 //
599	WPC(OAC)/0001906/2000	PHIROJ KUMAR NAHAK VS STATE OF ORISSA	M/S ASHOKA KUMAR MOHAPATRA VS	// 0 //
600	WPC(OAC)/0001941/2000	SARAT KUMAR PANDA VS STATE OF ODISHA	M/S B.B.N DUIVEDY VS	// 0 //
601	WPC(OAC)/0001946/2000	GIRIJA KUMARI DEI	M/S BUDHADEV ROURAY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ORISSA		//
602	WPC(OAC)/0001958/1995	BIJOY KUMAR GIRI	M/S ASHOKA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0001990/2000	CHAKRADHAR PARIJA	SUBASH CHANDRA PANI	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0001991/2000	NARAYAN CHANDRA BEHERA	S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0001993/2000	ABDUL MANAN KHAN	RAMESH CHANDRA PRAHARAJ	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0002000/2000	BISWA BIHARI KHADANGA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0002016/2000	BAIKUNTHA NATH DEHURY	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0002018/2000	LAXMIDHAR BEHERA	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0002027/1995	ANAND CHANDRA DASH	G.K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAC)/0002027/2000	BIRANCHI NARAYAN PALLAI	MILAN KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0002029/2000	GAJENDRA PRASAD MISHRA	BUDHADEV ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0002031/2000	HRUSHIKESH SAHU	RABIBDRA KUMAR PATNAIK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
613	WPC(OAC)/0002043/2000	STATE OF ODISHA LALIT KUMAR NAYAK VS	SANJIB MOHANTY VS	// // 0
614	WPC(OAC)/0002046/2000	STATE OF ODISHA JAYAKRISHNA PRADHAN VS	SANJIB MOHANTY VS	// // 0
615	WPC(OAC)/0002093/2000	STATE OF ODISHA MADHUSUDAN MAHARANA VS	M/S ASWINI KUMAR MISHRA VS	// // 0
616	WPC(OAC)/0002094/2000	STATE OF ORISSA KAILASH CHANDRA PRADHAN VS	M/S ASWINI KUMAR MISHRA VS	// // 0
617	WPC(OAC)/0002095/2000	STATE OF ORISSA PADMACHARAN ROUT VS	M/S ASWINI KUMAR MISHRA VS	// // 0
618	WPC(OAC)/0002166/2000	STATE OF ODISHA CHAITANYA DIPHA VS	LAXMAN PRADHAN VS	// // 0
619	WPC(OAC)/0002180/1995	STATE OF ODISHA GHANASHYAM NIAL VS	M/S ASWINI KUMAR MISHRA VS	// // 0
620	WPC(OAC)/0002184/2000	STATE OF ODISHA T.S.KRISHNA MURTY VS	H.M.DHAL VS	// // 0
621	WPC(OAC)/0002187/2000	STATE OF ODISHA CHANDRA SINGH BAHLA VS	C.ANANDA RAO VS	// // 0
622	WPC(OAC)/0002189/2000	STATE OF OPDISHA BANABIHARI PATTNAIK VS	SIDHESWAR MALLIK VS	// // 0
623	WPC(OAC)/0002257/1995	STATE OF ODISHA BINOD BIHARI NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
624	WPC(OAC)/0002278/2000	ANIRUDDHA MAHALA VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
625	WPC(OAC)/0002301/2000	SUSANT KUMAR GIRI VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
626	WPC(OAC)/0002563/2000	SARATHI MOHANTA VS STATE OF ODISHA	M/S ASHOKA KUMAR MOHAPATRA VS	// 0 //
627	WPC(OAC)/0002565/2000	C .Y UNNUNY VS STATE OF ODISHA	M/S G . ANANDA RAO DORA VS	// 0 //
628	WPC(OAC)/0002566/2000	SUBAL SAHOO VS STATE OF ODISHA	M/S ASHOKA KUMAR MOHAPATRA VS	// 0 //
629	WPC(OAC)/0002569/2000	LAXMIPRIYA ROUT VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
630	WPC(OAC)/0002570/2000	SUKDEV BARIK VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
631	WPC(OAC)/0002571/2000	BHANUMATI ROUT VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
632	WPC(OAC)/0002572/2000	KAMALA SUTAR VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
633	WPC(OAC)/0002573/2000	SAMIR KUMAR DAS VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
634	WPC(OAC)/0002574/2000	BILASINI KAR VS STATE OF ODISHA	M/S ULLASH CHANDRA MOHANTY VS	// 0 //
635	WPC(OAC)/0002577/2000	INDU BHUSAN DAS	M/S RAS BIHARI MOHAPATRA	//



**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0002579/2000	GOLOK BIHARI BISWAL	M/S DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0002588/2000	PURUSOTTAM MAHALIK	M/S DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0002607/2000	JUANGA ROUT	M/S JATINDRA MOHAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0002613/2000	MOCHIRAM CHAULIA	M/S A.K. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0002649/2000	SUSILABALA PARIJA	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0002650/2000	MANAMOHAN BARIK	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAC)/0002651/2000	PRAFULLA KUMAR DAS	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0002652/2000	DRUDHABRATA NAYAK	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0002685/2000	KSHETRABASI SAHOO	M/S SANTOSH K. MUND	//
		VS	VS	0
		STATE OF ORISSA		//
645	WPC(OAC)/0002728/2000	DEBABRATA DASH	MR. KISHORE CH. PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0002734/2000	DR.GOUTAM MITRA	M/S. DR. MANORANJAN PANDA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
647	WPC(OAC)/0002829/2000	STATE OF ODISHA BHASKAR CH. PANDA VS	M/S JAYASANKAR MISHRA VS	// // ()
648	WPC(OAC)/0002849/2000	STATE OF ODISHA PRASANT KUMAR MOHANTY VS	RAS BIHARI MOHAPATRA VS	// // ()
649	WPC(OAC)/0002852/2000	STATE OF ODISHA KHAGESWAR OJHA VS	TAPAN KUMAR MANDAL VS	// // ()
650	WPC(OAC)/0002869/2000	STATE OF ODISHA KULAMANI BASANTIA VS	B.ROUTRAY VS	// // ()
651	WPC(OAC)/0002870/2000	STATE OF ODISHA GHASIRAM PRADHAN VS	P.K.NAYAK VS	// // ()
652	WPC(OAC)/0002950/2000	STATE OF ODISHA PANCHANAN PANDA VS	M/S PRAFULLA KUMAR MOHAPTRA VS	// // ()
653	WPC(OAC)/0002951/2000	STATE OF ODISHA RABINDRA KUMAR MUDIYAL VS	V. NARASINGH VS	// // ()
654	WPC(OAC)/0002952/2000	STATE OF ODISHA SWARNALATA MISHRA VS	SASHI BHUSAN JENA VS	// // ()
655	WPC(OAC)/0002962/2000	STATE OF ODISHA TRIBIKRAM MALLIK VS	R. C. PATNAIK 2 VS	// // ()
656	WPC(OAC)/0002968/2000	STATE OF ODISHA MAHESWAR SAHU VS	SUVASHISH PATTANAIAK VS	// // ()
657	WPC(OAC)/0002971/2000	STATE OF ODISHA BALARAM BEHERA VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
658	WPC(OAC)/0002980/2000	GOPABANDHU RANA VS STATE OF ODISHA	S.N. MOHAPATRA VS	// 0 //
659	WPC(OAC)/0002982/2000	BANSHIDHAR BARIK VS STATE OF ODISHA	K. K. SWAIN VS	// 0 //
660	WPC(OAC)/0002985/2000	DAITARI BAG VS STATE OF ODISHA	SASHI BHUSAN JENA VS	// 0 //
661	WPC(OAC)/0002987/2000	MANOJ KUMAR PADHI VS STATE OF ODISHA	B.S. MISHRA 2 VS	// 0 //
662	WPC(OAC)/0002999/2000	RAM KRUSHNA PANIGRAHI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
663	WPC(OAC)/0003001/2000	ANAND CHANDRA ROUT VS STATE OF ODISHA	KALI PRASANNA MISRA VS	// 0 //
664	WPC(OAC)/0003004/2000	HARIHAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
665	WPC(OAC)/0003005/2000	JAIRAM SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
666	WPC(OAC)/0003006/2000	DHRUBA CHARAN PATTNAIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
667	WPC(OAC)/0003012/2000	DHANESWAR BHUYAN VS STATE OF ODISHA	ANUP KUMAR JENA VS	// 0 //
668	WPC(OAC)/0003029/2000	GOBARDHAN SAHU VS STATE OF ODISHA	SRIMANTA DAS VS	// 0 //
669	WPC(OAC)/0003045/2000	KESHAB CHANDRA BEHERA	M/S SIDHESWAR MALLIK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
670	WPC(OAC)/0003047/2000	NARASINGHA PRASAD MISHRA	M/S A.R. DASH	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(OAC)/0003057/2000	MAKARDWAJ MALLICK	M/S BANOJ KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
672	WPC(OAC)/0003059/2000	FAUSTINUS KUJUR	M/S R.K. PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
673	WPC(OAC)/0003073/2000	SASHIBHUSAN ROUT	M/S GHANASHYAM NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
674	WPC(OAC)/0003075/2000	SRIMATI RUNI SETHY	M/S SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
675	WPC(OAC)/0003079/2000	ALEKH CHANDRA SATPATHY	M/S NITYANANDA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
676	WPC(OAC)/0003087/2000	SANTOSH KUMAR BEHERA	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
677	WPC(OAC)/0003097/2000	HEMANTA KUMAR SAHOO	M/S J. KATIKIA	//
		VS	VS	0
		STATE OF ODISHA		//
678	WPC(OAC)/0003111/2000	KAILASH CHANDRA SAHOO	M/S SUBRATA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
679	WPC(OAC)/0003113/2000	BICHITRANANDA NAIK	M/S ARUN KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
680	WPC(OAC)/0003114/2000	ASHIS KUMAR SAHU	M/S BIBU DHENDRA DASH	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
681	WPC(OAC)/0003116/2000	STATE OF ODISHA ADWEITA CHARAN PATRA VS	M/S SACHIDANANDA SAHOO VS	// // 0
682	WPC(OAC)/0003134/2000	STATE OF ODISHA PRASANTA KUMAR KHADANGA VS	M/S JYOTIRMAY GUPTA VS	// // 0
683	WPC(OAC)/0003137/2000	STATE OF ODISHA PADMA CHARAN NAIK VS	M/S SASHI BHUSAN JENA VS	// // 0
684	WPC(OAC)/0003158/2000	STATE OF ODISHA KALAPNA PATI VS	M/S AKHIL MOHAPTRA VS	// // 0
685	WPC(OAC)/0003168/2000	STATE OF ODISHA PURUSOTTAM SAHOO VS	M/S P.K.CHAND VS	// // 0
686	WPC(OAC)/0003175/2000	COMMERCIAL TAXES,CUTTACK CIRCUIT HOUSE,COMPOUND, SURENDRA KUMAR PANDA VS	M/S USHA RANI PADHI VS	// // 0
687	WPC(OAC)/0003177/2000	STATE OF ODISHA MANMATH KUMAR PANDA VS	M/S LAKSHMAN MISHRA VS	// // 0
688	WPC(OAC)/0003178/2000	STATE OF ODISHA KUSADHAWJA PARIDA VS	M/S LAKSHMAN MISHRA VS	// // 0
689	WPC(OAC)/0003180/2000	STATE OF ODISHA DUSMANTA KUMAR SAHANI VS	M/S ASWINI KUMAR MISHRA VS	// // 0
690	WPC(OAC)/0003181/2000	STATE OF ODISHA PRAMOD CHANDRA BARIK VS	M/S M.R MOHANTY VS	// // 0
691	WPC(OAC)/0003184/2000	STATE OF ODISHA TRINATH SADANGI VS CONSERVATOR OF FORESTS, BERHAMPUR CIRCLE	M/S L.PRADHAN VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
692	WPC(OAC)/0003195/2000	BHAGABAT ACHARYA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
693	WPC(OAC)/0003197/2000	SUDHAKAR MISHRA VS STATE OF ODISHA	M/S SISIR KUMAR PUROHIT VS	// 0 //
694	WPC(OAC)/0003212/2000	DURGA PRASAD RANA VS PRINCIPAL CHIEF CONSERVATOR OF FORESTS	M/S LAXMAN PRADHAN VS	// 0 //
695	WPC(OAC)/0003218/2000	AMBIKA DEHURI VS STATE OF ODISHA	M/S NIRMAL RANJAN ROUSTRAY VS	// 0 //
696	WPC(OAC)/0003219/2000	ARATI MOHAPATA VS STATE OF ODISHA	M/S DAYANANDA MOHAPATRA VS	// 0 //
697	WPC(OAC)/0003233/2000	GAJENDRA BEHERA VS STATE OF ODISHA	M/S SRINIVAS MISHRA VS	// 0 //
698	WPC(OAC)/0003251/2000	ARUN KUMAR DAS VS STATE OF ODISHA	M/S G ANANDA RAO DORA VS	// 0 //
699	WPC(OAC)/0003252/2000	UPENDRA NATH SAMANTSINGHAR VS STATE OF ODISHA	M/S PRAVAKAR JENA VS	// 0 //
700	WPC(OAC)/0003261/2000	SARASWATI BARAL VS STATE OF ODISHA	M/S ANANTA KU. MOHAPATRA VS	// 0 //
701	WPC(OAC)/0003269/2000	BAIDHAR SAHOO VS STATE OF ODISHA	M/S RABINDRA KUMAR SAHOO VS	// 0 //
702	WPC(OAC)/0003277/2000	DULLABHA CHANDRA RANA VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
703	WPC(OAC)/0003283/2000	SULOCHANA MOHAPATRA	M/S K.K SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
704	WPC(OAC)/0003367/1995	PREMALATA BHANJA	M/S LAXMIDHAR PANGARI	//
		VS	VS	0
		STATE OF ODISHA		//
705	WPC(OAC)/0003563/1996	BASANTI PANDA	M/S S. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
706	WPC(TAC)/0000064/2015	PRAVAT KUMAR DASH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
707	WPC(TAC)/0002169/1999	PRAVAT KUMAR DASH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
708	CONTC(CPC)/0000001/1998	RAGHAB SAHOO	BRAJABANDHU BISWAL	//
		VS	VS	0
		SECRETARY CUM ENGINEER IN CHIEF, WORKS DEPTT		//
709	CONTC(CPC)/0000001/2001	RENUBALA JENA	M/S JYOTI PATNAIK	//
		VS	VS	0
		A.K. TRIPATHY, I.A.S, SCHOOL AND MASS EDUCATION DEPARTMENT		//
710	CONTC(CPC)/0000004/1997	MADHABANANDA NAYAK	DHULIRAM PATTANAYAK	//
		VS	VS	0
		SECRETARY, EDUCATION AND YPUATH SERVICES DEPTT		//
711	CONTC(CPC)/0000004/2001	RASBIHARI MOHANTY	M/S D.R.NANDA	//
		VS	VS	0
		ASHOK KUMAR TRIPATHY, I.A.S, SCHOOL AND MASS EDUCATION DEPTT		//
712	CONTC(CPC)/0000005/2014	SURENDRANATH BEHERA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		HARINARAYAN DASH, SUPERITENDING ENGG.		//
713	CONTC(CPC)/0000009/1998	LABANYA BIHARI	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
714	CONTC(CPC)/0000013/1997	CHARULATA DAS	M/S PRASANNA KUMAR ROUSTRAY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		STATE OF ODISHA		//
715	CONTC(CPC)/0000019/1997	SANTOSH KUMAR SWAIN	M/S DAYANIDHI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
716	CONTC(CPC)/0000026/1996	SUBASINI PADHI	D.R PATTNAIK	//
		VS	VS	0
		SECRETARY, EDUCATION AND YOUTH SERVICES		//
717	CONTC(CPC)/0000026/2002	SANTOSH KUMAR NANDA	M/S SANJAY KUMAR SAMANTRAY	//
		VS	VS	0
		KARTIK CHANDRA DAS, DIRECTOR, MASS EDUCATION		//
718	CONTC(CPC)/0000027/2000	PRABODHA KUMAR ROUSTRAY	SARAT CH BISWAL	//
		VS	VS	0
		L.KINDO,I.A.S, COMMISSIONER , STATE TRANSPORT AUTHORITY		//
719	CONTC(CPC)/0000028/1997	BIJOY KUMAR BEHERA	M/SMANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
720	CONTC(CPC)/0000029/1996	SK. KHALIL	M/S D.N. MISHRA	//
		VS	VS	0
		SECY IRRIGATION DEPTT.		//
721	CONTC(CPC)/0000033/2018	RAMABALLAV MOHANTY	NITISH KUMAR MISHRA	//
		VS	VS	0
		D.K SINGH, SECRETARY, RURAL DEVLOPMENT DEPTT		//
722	CONTC(CPC)/0000035/2008	AMBUJA KUMAR CHINNARA	DEBABRATA RATH	//
		VS	VS	0
		SURESH KUMAR PATTNAYAK, SECRETARY, SCHOOL AND MASS EDUCATION DEPTT		//
723	CONTC(CPC)/0000036/1997	HARA BARIHA	M/S L.PRADHAN	//
		VS	VS	0
		SECY. FOREST AND ENVIRONMENT DEPTT.		//
724	CONTC(CPC)/0000039/2000	JALADHARA DAS	DHULIRAM PATTANAYAK	//
		VS	VS	0
		KESAB CHANDRA BARIK, C.I OF SCHOOLS, BALASORE CIRCLE		//
725	CONTC(CPC)/0000048/1998	BASANTA KUMAR RATH	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
726	CONTC(CPC)/0000049/1996	SUDHAKAR PANI VS STATE OF ODISHA	M/S ULLASH CHANDRA MOHANTY VS	// 0 //
727	CONTC(CPC)/0000060/1998	GAJAPATI PANIGRAHI VS THE COLLECTOR CUM DIST MAGISTRATE, SONEPUR	SASHI BHUSAN NANDA VS	// 0 //
728	CONTC(CPC)/0000067/1996	BASANTI MAHILA VS MEENA GUPTA	M/S RAMESH CHANDRA ROUT VS	// 0 //
729	CONTC(CPC)/0000069/1997	CHAITANYA MALLICK VS COLLECTOR, CUTTACK	M/S ULLASH CHANDRA MOHANTY VS	// 0 //
730	CONTC(CPC)/0000069/2004	RAMA CHANDRA SWAIN VS JAGATANANDA PANADA,I.A.S.,SECRETARY,SCHOOL AND MASS EDUCATION DEPTT	M/S M.R.MOHANTY VS	// 0 //
731	CONTC(CPC)/0000073/1998	NIRUPAMA DEI VS STATE OF ODISHA	M/S B.S. MISHRA VS	// 0 //
732	CONTC(CPC)/0000077/1997	NARAYAN CHANDRA DIKHIT VS STATE OF ODISHA	M/S B.C. DAS VS	// 0 //
733	CONTC(CPC)/0000078/2014	KHUSIRAM SUNA VS USHA PADHI,I.A.S., COMMISSIONER SECRETARY, S AND ME DEPTT	KUNAL KUMAR SWAIN VS	// 0 //
734	CONTC(CPC)/0000080/2000	SANTILATA MOHANTY VS ABHAYA CHARAN DAS, EXECUTIVE ENGINEER, ROADS AND BUILDING DIVISION,	B.K SAHOO VS	// 0 //
735	CONTC(CPC)/0000090/1997	SANJAY KUMAR PATNAIK VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0 //
736	CONTC(CPC)/0000092/2014	RABINDRA PATRA VS TARA DUTTA, IAS, SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPTT	SHASHI BHUSAN JENA VS	// 0 //
737	CONTC(CPC)/0000097/1996	NANDA KISHORE PATI	M/S SHAHI BHUSAN JENA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
738	CONTC(CPC)/0000103/1997	RAMA CHANDRA SAHU	M/S MANOJ MISHRA	//
		VS	VS	0
		KAILASH BEHARI BERMA. REVENUE AND EXCISE DEPT.		//
739	CONTC(CPC)/0000104/1997	SANTOSH KU. PAHI	M/S MANOJ MISHRA	//
		VS	VS	0
		KAILASH BEHARI BERMA. REVENUE AND EXCISE DEPT.		//
740	CONTC(CPC)/0000105/1997	NILAKANTHA MOHAPATRA	M/S BASUDEB MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
741	CONTC(CPC)/0000120/1997	JITENDRA KUMAR MOHAPATRA	M/S L. PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
742	CONTC(CPC)/0000127/2004	SOMESWARI DEVI	M/S AJIT RATH	//
		VS	VS	0
		JAGADA NANDA PANDA, I.A.S, SECRETARY, SCHOL AND MASS EDUCATION DEPTT.		//
743	CONTC(CPC)/0000134/1997	KRUSHNA CH. DAS	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
744	CONTC(CPC)/0000143/1998	ARUN KUMAR MOHAPATRA	ASHOK MOHANTY	//
		VS	VS	0
		SECRETARY, SCHHOL AND MASS EDUCATION DEPTT		//
745	CONTC(CPC)/0000145/1998	RANJAN KUMAR PRADHAN	ASHOK MOHANTY	//
		VS	VS	0
		SECRETARY, S AND ME DEPTT		//
746	CONTC(CPC)/0000146/2005	BANAMALI TRIPATHY	MANOJ KU KHUNTIA	//
		VS	VS	0
		BISHNU CHARAN BISWAL, SETTLEMENT OFFICER		//
747	CONTC(CPC)/0000147/1997	NANDA KISHORE PATI	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
748	CONTC(CPC)/0000148/1997	RABINDRA KUMAR MOHAPATRA	M/S SHAHI BHUSAN JENA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
749	CONTC(CPC)/0000165/1998	PURUSOTTAM BEHERA	M/S R.MOHAPATRA	//
		VS	VS	0
		BIJOY KUMAR PATANAIAK, COMMISSIONER-CUM-SECY, A AND F PRODUCTION		//
750	CONTC(CPC)/0000173/2001	RAM KRUSHNA PANIGRAHI	SANJIB MOHANTY	//
		VS	VS	0
		PRASANTA KUMAR TRIPATHY,I.A.S., DIRECTOR, LAND RECORDS AND SURVEY BOARD OF REVENUE		//
751	CONTC(CPC)/0000182/1998	KULAMANI BEHERA	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
752	CONTC(CPC)/0000188/1997	RENUBALA JENA	M/S JYOTI PATNAIK	//
		VS	VS	0
		GANESH CHANDRA BAREI, INSPECTOR OF SCHOOL		//
753	CONTC(CPC)/0000188/2000	NATABAR MOHANTY	M/S P.K. NAYAK	//
		VS	VS	0
		BHAGABAN DAS, COLLECTOR, JAJPUR		//
754	CONTC(CPC)/0000190/1998	PRADEEP KUMAR MOHAPATRA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
755	CONTC(CPC)/0000191/2010	GANGADHAR SABAT	M/S RANJAN KUMAR ROUT	//
		VS	VS	0
		KRUSHNA GOPAL MOHAPATRA, COLLECTOR, RAYAGADA		//
756	CONTC(CPC)/0000202/1997	KALPANA DAS	M/S UMESH CHANDRA DASH	//
		VS	VS	0
		MADAN MOHAN MOHANTY, I.A.S, SCHOOL AND MASS EDUCATION DEPARTMENT		//
757	CONTC(CPC)/0000241/2001	RAMA CHANDRA SWAIN	M/S M.R.MOHANTY	//
		VS	VS	0
		NADIKA MOHANTY(O.E.S.-I),INSPECTOR OF SCHOOLS OF CTC EDUCATION CIRCLE		//
758	CONTC(CPC)/0000241/1997	SANTOSH KUMAR TRIPATHY	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
759	CONTC(CPC)/0000244/2013	PROMOD KUMAR PANDA	M/S B. ROURAY	//
		VS	VS	0
		USHA PADHI, IAS, COMMISSIONER-CUM-SECY		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
760	CONTC(CPC)/0000247/2001	RANJIT SAMANTRAY VS BIJAYA KUMAR PATNAIK,SECRETARY,WATER RESOURCES DEPTT	M/S JAGANNATH PATNAIK VS	// 0
761	CONTC(CPC)/0000251/2000	NABAKUMAR SWAIN VS CHAITANYA SAHOO, ASST HORTICULTURE OFFICER,ISANESWAR FARM	BIBEKANANDA NAYAK VS	// 0
762	CONTC(CPC)/0000258/1999	BANAMALI PATTNAIK VS BHAGBAN SAHU , HERTICULTURIST , REGIONAL RESEARCH STATION	M/S GOURI SHANKAR PANI VS	// 0
763	CONTC(CPC)/0000261/1998	PRAFULLA KUMAR NAYAK VS SECRETARY, ELEMENTARY EDUCATION DEPTT	S.S.K SUBUDHI VS	// 0
764	CONTC(CPC)/0000274/1997	PRAMOD KUMAR PRADHAN VS SECRETARY,HOME DEPARTMENT	M/S B.S TRIPATHY VS	// 0
765	CONTC(CPC)/0000285/2005	HIMANSU SEKHAR BARAL VS GAGAN CHANDRA DHAL, SECY., SCHOOL AND MASS EDUCATION DEPT.	S.PATRA 1 VS	// 0
766	CONTC(CPC)/0000302/1997	MAHONA NAYAK VS STATE OF ODISHA	M/S UMESH CH. PATNAIK VS	// 0
767	CONTC(CPC)/0000303/1997	PANCHU BEHERA VS STATE OF ODISHA	M/S UMESH CH.PATTNAIK VS	// 0
768	CONTC(CPC)/0000305/1997	PRAN KRISHNA BERA VS STATE OF ODISHA	M/S UMESH CH. PATNAIK VS	// 0
769	CONTC(CPC)/0000307/1997	ANANDA CH, BARIK VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0
770	CONTC(CPC)/0000313/1999	KRUTIBASH PANDA VS ASHOK KUMAR TRIPATHY,SECY. SCH. AND MASS EDN DEPTT.	M/S SISIR KUMAR PUROHIT VS	// 0
771	CONTC(CPC)/0000315/1997	DHARMENDRANATH SENAPTI	M/S MANOJ MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SECRETARY,WORKS DEPARTMENT		//
772	CONTC(CPC)/0000325/2010	RASBIHARI MOHANTY	M/S D.R.NANDA	//
		VS	VS	0
		APARAJITA SARANGI,I.A.S.SECRETARY,SCHOOL AND MASS DEPARTMENT		//
773	CONTC(CPC)/0000332/1999	SANTILATA BALIARSINGH	M/S SACHUDANANDA SAHOO	//
		VS	VS	0
		LAXMIDHAR SARANGI ELEMENTARY EDUCATION		//
774	CONTC(CPC)/0000333/1997	MAKARA JENA	M/S UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
775	CONTC(CPC)/0000333/2000	PRATAP CHANDRA CHOUDHURY	M/S V PRITHVI RAJ	//
		VS	VS	0
		JAYANT DEB, IAS, P.G AND P.A DEPT.		//
776	CONTC(CPC)/0000335/1997	PRAHALLAD SAHOO	D.K PATTNAIK	//
		VS	VS	0
		ENGINEER IN CHIEF SECRETARY, WORKS DEPTT		//
777	CONTC(CPC)/0000347/1997	RAMA CHANDRA MOHAPATRA	M/S KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
778	CONTC(CPC)/0000361/1997	LOKANATH NAYAK	M/S PRAMOD KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
779	CONTC(CPC)/0000387/1996	BISHNU CHARAN RATH	M/S SRINIVAS MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
780	CONTC(CPC)/0000427/1998	PRADIPTA KUMAR MOHANTY	M/S PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		ARABINDA BEHERA, SECRETARY, TEXTILE AND HANDLOOM DEPTT.		//
781	CONTC(CPC)/0000521/1996	AJIT KUMAR PARIDA	SIDHESWAR MALLIK	//
		VS	VS	0
		SARBESWAR BARIK, DIRECTOR , HELATH SERVICE		//
782	CONTC(CPC)/0001615/1994	MINAKETANA NAG	RAJIB RATH	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
783	CONTC(CPC)/0001625/1994	RE STTELEMENT AND REHABILITATION OFFICER, UPEER INDRAVATI PROJECT CUM ADDITIONAL/DIST MAGISTRATE DR.NARENDRA KUMAR NANDA VS	PITAMBAR ACHARYA VS	// 0
784	CONTC(CPC)/0002820/1995	RABINDRA MOHAN SENAPATI, PRINCIPAL SECRETARY, H AND FW DEPTT PARSURAM PADHY VS	ASHOK MOHANTY VS	// 0
785	CONTC(CPC)/0002992/1995	THE SECRETARY, S AND ME DEPTT RAM CHANDRA ROUT VS	M/S SIDHESWAR MALLICK VS	// 0
786	CONTC(CPC)/0003679/1995	SARBESWAR BARIK, DIRECTOR, HEALTH SERVICES, ABHAYA KUMAR SWAIN VS	NITYANANDA BEHURIA VS	// 0
787	RVWPET(RPC)/0000036/1997	SECRETARY, EDUCATION AND YOUTH SERVICES DEPTT VS		// 0
788	RVWPET(RPC)/0000039/1997	DIRECTOR,ELEMENTARY EDUCATION, PUBLIC INSTRUCTIONS VS BASANTI PANDA	M/S S. S. S. S. VS	// 0
789	RVWPET(RPC)/0000056/1999	PRATAP CHANDRA CHOUDHRY VS STATE OF ODISHA	M/S V. PRITHVI RAJ VS	// 0
790	RVWPET(RPC)/0000072/2000	SECRETARY TO ODISHA PUBLIC SERVICE COMMISSION VS HEMANTA KUMAR SAHOO	M/S S. S. S. S. VS	// 0

# ORISSA HIGH COURT

MISC CASES FILED on :22/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	25/2021 OJC/1921/1999	RADHAKANTA MATH-MP	M/S.D.MOHAPATRA
2	35/2021 CRLLP/21/2021	STATE OF ODISHA-MP	SANGRAM DAS
3	72/2021 JCRLA/43/2013	BIDESI NAHAK-MP	MR.SUJIT GUPTA
4	78/2021 CONTC(CPC)/127/2004	SOMESWARI DEVI-MP	M/S AJIT RATH
5	79/2021 CONTC(CPC)/127/2004	SOMESWARI DEVI-MP	M/S AJIT RATH
6	81/2021 CONTC(CPC)/78/2014	KHUSIRAM SUNA-MP	KUNAL KUMAR SWAIN
7	82/2021 CONTC(CPC)/333/2000	PRATAP CHANDRA CHOUDHURY-MP	M/S V PRITHVI RAJ
8	102/2021 CMAPL/249/2021	PRAMOD MAHARANA-MP	ADV.
9	125/2021 MATA/79/2020	GITANJALI LENKA-MP	S.K.NAYAK 2
10	137/2021 RFA/63/2006	NETRANANDA PATRA-MP	M/S.M.M.SAHU
11	183/2021 RVWPET/177/2021	AKSHAYA KUMAR DAS-MP	H.N.MOHAPATRA
12	213/2021 CRLMP/912/2020	MANAS RANJAN MOHANTY-MP	M/S.DEVASHIS PANDA
13	333/2021 TRP(C)/294/2021	TRUPTI RANI TANTI-MP	CHITTANAJAN PATTNAIK
14	334/2021 TRP(C)/295/2021	BHARATI @ KOUSHLYA SAHU-MP	SATYABRATA PANDA
15	336/2021 TRP(C)/296/2021	SNEHALATA NAIK-MP	SATYAJIT MOHAPATRA
16	337/2021 TRP(C)/247/2018	SMRUTI PRIYA SAHOO-MP	AMIT PRASAD BOSE
17	338/2021 TRP(C)/297/2021	ANUPAMA SANKHUA @ MALLICK-MP	JATINDRANATH DAS
18	356/2021 FAO/316/2020	ASHOK BARGE-MP	PRADEEP KUMAR MISHRA
19	357/2021 FAO/198/2021	CHRISTINA EKKA-MP	DHANANJAYA MUND
20	358/2021 FAO/143/2021	LEGAL MANAGER(T.P.CELL),M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	BEJINDRANATH DAS
21	359/2021 FAO/144/2021	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE COMPANY LTD., DO-I-MP	BEJINDRANATH DAS
22	360/2021 FAO/143/2021	LEGAL MANAGER(T.P.CELL),M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	BEJINDRANATH DAS
23	361/2021 FAO/144/2021	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE COMPANY LTD., DO-I-MP	BEJINDRANATH DAS
24	362/2021 FAO/145/2021	LEGAL MANAGER(T.P.CELL),M/S. NEW INDIA ASSURANCE COMPANY LTD. DO-I-MP	BEJINDRANATH DAS
25	363/2021 FAO/145/2021	LEGAL MANAGER(T.P.CELL),M/S. NEW INDIA ASSURANCE COMPANY LTD. DO-I-MP	BEJINDRANATH DAS
26	364/2021	VEDAVOTI SAHU-MP	DHANANJAYA MUND

27	FAO/202/2021 382/2021 CONTC/1776/2019	RAJKISHORE DASH-MP	M/S.L.K.MOHANTY,B.K.JENA
28	493/2021 RSA/509/2004	RAMA CH.NAYAK-MP	M/S.G.K.MOHANTY
29	494/2021 RSA/285/2010	BIJAYA KU.SAHU-MP	M/S.LAXMAN PRADHAN
30	495/2021 RSA/285/2010	BIJAYA KU.SAHU-MP	
31	496/2021 RSA/285/2010	BIJAYA KU.SAHU-MP	M/S.LAXMAN PRADHAN
32	497/2021 RSA/100/2021	DIBAKARA SAHOO-MP	RANJIT MOHANTY
33	503/2021 CMP/510/2021	SUBASHINI BAGH-MP	MANAS CHAND
34	506/2021 CMP/1093/2016	PABITRA MOHAN DHAL SAMANTA-MP	M/S.NIRANJAN LENKA
35	507/2021 CMP/511/2021	UMAKANTA BISWAL-MP	BIBEKANANDA BHUYAN
36	508/2021 CMP/181/2021	SADHURAM SAHU-MP	SUBHADUTTA ROUSTRAY
37	509/2021 CMP/513/2021	DEBABRATA NAYAK-MP	GOURI MOHAN RATH
38	510/2021 CMP/1623/2017	GOPAL@SANKARSAN SATPATHY-MP	M/S.DEBARAJ MOHANTY
39	511/2021 CMP/514/2021	SAFFORA BEGUM-MP	SAYED ASIF ALI
40	520/2021 CRLREV/356/2021	KORA DAS-MP	LAMBODAR ACHARI
41	521/2021 CRLREV/356/2021	KORA DAS-MP	LAMBODAR ACHARI
42	522/2021 CRLREV/357/2021	JAYMINI BEHERA-MP	SUSHANTA KUMAR JOSHI
43	523/2021 CRLREV/358/2021	BENUDHAR HANS-MP	SUSANTA KUMAR TRIPATHY
44	524/2021 CRLREV/358/2021	BENUDHAR HANS-MP	SUSANTA KUMAR TRIPATHY
45	525/2021 CRLREV/359/2021	JALIA MUNDA-MP	PARTHA SARATHI DAS
46	526/2021 CRLREV/359/2021	JALIA MUNDA-MP	PARTHA SARATHI DAS
47	527/2021 CRLREV/359/2021	JALIA MUNDA-MP	PARTHA SARATHI DAS
48	765/2021 MACA/328/2021	PRIYABRATA DAS-MP	LALIT MOHAN NANDA
49	908/2021 CRLA/495/2021	MUNA SINGH-MP	DIPALI MOHAPATRA
50	908/2021 WPC(OAC)/699/1995	BISHNU CHRAN RATHA-MP	M/S
51	909/2021 CRLA/337/2021	DEBAPRASAD MISHRA-MP	JUGALA KISHORE PANDA
52	909/2021 WPC(OAC)/3134/2000	PRASANTA KUMAR KHADANGA-MP	M/S JYOTIRMAY GUPTA
53	910/2021 CRLA/503/2021	SANKAR SAHU-MP	SMRUTI RANJAN ROUT
54	910/2021 WPC(OAC)/2982/2000	BANSHIDHAR BARIK-MP	K. K. SWAIN
55	911/2021 CRLA/489/2021	KRISHNA KUMAR BAG-MP	BIJAYA KUMAR RAGADA
56	911/2021 WPC(OAC)/2985/2000	DAITARI BAG-MP	SASHI BHUSAN JENA
57	912/2021 CRLA/489/2021	KRISHNA KUMAR BAG-MP	BIJAYA KUMAR RAGADA



58	912/2021 WPC(OAC)/2016/2000	BAIKUNTHA NATH DEHURY-MP	
59	913/2021 CRLA/442/2019	KAMALA ROUSTRAY-MP	JUGALA KISHORE PANDA
60	913/2021 WPC(OAC)/2018/2000	LAXMIDHAR BEHERA-MP	
61	914/2021 CRLA/504/2021	JAGA BISOI-MP	ARIJEET MISHRA
62	914/2021 WPC(OAC)/1958/1995	BIJOY KUMAR GIRI-MP	M/S ASHOKA KUMAR MOHAPATRA
63	915/2021 CRLA/504/2021	JAGA BISOI-MP	ARIJEET MISHRA
64	915/2021 WPC(OAC)/1958/1995	BIJOY KUMAR GIRI-MP	M/S ASHOKA KUMAR MOHAPATRA
65	916/2021 CRLA/505/2021	DEEPAK KUMAR SAHOO-MP	SAMVIT MOHANTY
66	916/2021 WPC(OAC)/762/2000	NIRANJAN SADANGI-MP	M/S. SATYABRATA RATH
67	917/2021 CRLA/506/2021	JOGESWAR SAHOO-MP	BIBHU PRASAD DAS
68	917/2021 WPC(OAC)/761/2000	NILACHAL MISHRA-MP	M/S. N.C.PATI
69	918/2021 CRLA/506/2021	JOGESWAR SAHOO-MP	BIBHU PRASAD DAS
70	918/2021 WPC(OAC)/3106/2018	DR. SATYAPRIYA DASH-MP	DR. JITENDRA KUMAR LENKA
71	919/2021 CRLA/507/2021	KARTIK NAGESWAR RAO@ K.NAGESWAR RAO-MP	SHANTI PRAKASH MOHANTY
72	920/2021 CRLA/507/2021	KARTIK NAGESWAR RAO@ K.NAGESWAR RAO-MP	SHANTI PRAKASH MOHANTY
73	920/2021 WPC(OAC)/2043/2000	LALIT KUMAR NAYAK-MP	SANJIB MOHANTY
74	921/2021 CRLA/508/2021	PURNA CHANDRA PANDA-MP	SANGRAM KUMAR DAS
75	922/2021 CRLA/508/2021	PURNA CHANDRA PANDA-MP	SANGRAM KUMAR DAS
76	923/2021 WPC(OAC)/3283/2000	SULOCHANA MOHAPATRA-MP	M/S K.K SWAIN
77	924/2021 WPC(OAC)/2579/2000	GOLOK BIHARI BISWAL-MP	M/S DILLIP KUMAR MOHAPATRA
78	925/2021 WPC(OAC)/2579/2000	GOLOK BIHARI BISWAL-MP	M/S DILLIP KUMAR MOHAPATRA
79	928/2021 WPC(OAC)/2950/2000	PANCHANAN PANDA-MP	M/S PRAFULLA KUMAR MOHAPTRA
80	930/2021 WPC(OAC)/2257/1995	BINOD BIHARI NAIK-MP	PRAFULLA KUMAR MOHAPATRA
81	931/2021 WPC(OAC)/2257/1995	BINOD BIHARI NAIK-MP	PRAFULLA KUMAR MOHAPATRA
82	933/2021 WPC(OAC)/753/2000	BINAYA BIHARI PARIDA-MP	M/S. DEBORANJAN ROY
83	934/2021 WPC(OAC)/2180/1995	GHANASHYAM NIAL-MP	M/S ASWINI KUMAR MISHRA
84	935/2021 WPC(OAC)/3367/1995	PREMALATA BHANJA-MP	M/S LAXMIDHAR PANGARI
85	936/2021 WPC(OAC)/2180/1995	GHANASHYAM NIAL-MP	M/S ASWINI KUMAR MISHRA
86	937/2021 WPC(OAC)/3367/1995	PREMALATA BHANJA-MP	M/S LAXMIDHAR PANGARI
87	938/2021 WPC(OAC)/1685/2000	SURENDRA GOUDA-MP	RAMESH CHANDRA BEHERA
88	939/2021 WPC(OAC)/1685/2000	SURENDRA GOUDA-MP	RAMESH CHANDRA BEHERA
89	1009/2021	SURESH GAJENDRA @ BALA-MP	SUSHANTA KUMAR SAMANTARAY

90	BLAPL/8212/2020 1010/2021	SNCHASIS SHIT-MP	BHABANI SHANKAR DASPARIDA
91	BLAPL/4100/2021 1316/2021	MELA BALABANTARAY-MP	PRIYA RANJAN SINGH
92	CRLMC/1715/2021 1317/2021	DILLIP KU.SWAIN-MP	M/S.CHITTA RANJAN SAHU
93	CRLMC/2110/2017 1318/2021	SACHIDANANDA CHOUDHURY-MP	DEBASIS SARANGI
94	CRLMC/1718/2021 1319/2021	PADARI @ KANHURAM KALUNDIA-MP	ARIJEET MISHRA
95	CRLMC/1719/2021 1320/2021	ABHILASH HOTA @ LIPU HOTA-MP	MANAS RANJAN PATRA
96	CRLMC/1720/2021 1321/2021	BISHNU CHARAN SETHY @ BISHNUCHARANA SETHI-MPBIBHU PRASAD DAS	
97	CRLMC/1721/2021 1322/2021	PADMANAV DHAL-MP	M/S.DEBI PR.DHAL
98	CRLMC/1920/2016 1323/2021	PRATIMA SAHU-MP	PITAMBAR ACHARYA (SENIOR ADV)
99	CRLMC/1723/2021 1324/2021	RANJAN KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
100	CRLMC/1727/2021 1325/2021	RANJAN KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
101	CRLMC/1728/2021 1326/2021	RANJAN KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
102	CRLMC/1730/2021 1327/2021	RANJAN KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
103	CRLMC/1732/2021 1328/2021	M/S.ODISHA INFRATECH PVT.LTD.-MP	AMIT GUPTA
104	CRLMC/1733/2021 1329/2021	BISWAJIT HOTA-MP	SISIR KUMAR PUROHIT
105	CRLMC/1734/2021 1330/2021	KANHU CHARAN PRADHAN-MP	SURYAKANTA DWIBEDI
106	CRLMC/1735/2021 1331/2021	NIHAR RANJAN DAS @ BANTY-MP	BIJAYA KUMAR PARIDA
107	CRLMC/1737/2021 1332/2021	PRADIPTA KISHORE ROUT-MP	PRAMOD KUMAR ROUT
108	CRLMC/1736/2021 1788/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
109	WA/734/2021 1789/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
110	WA/734/2021 1790/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
111	WA/734/2021 1791/2021	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
112	WA/735/2021 1792/2021	STATE OF ODISHA-MP	DILIP KUMAR SAHU
113	WA/417/2021 1793/2021	STATE OF ODISHA-MP	DILIP KUMAR SAHU
114	WA/417/2021 1794/2021	STATE OF ODISHA-MP	DILIP KUMAR SAHU
115	WA/417/2021 1795/2021	STATE OF ODISHA-MP	DILIP KUMAR SAHU
116	WA/417/2021 1796/2021	STATE OF ODISHA-MP	DILIP KUMAR SAHU
117	WA/417/2021 1797/2021	LOKESH KU.GUNJAN-MP	M/S.SOURAV TIBREWAL,P.KHANDREWAL, (LOKESH)
118	WA/177/2020 13622/2021	M/S. PRINCE GARMENTS-MP	PRASANTA KUMAR NANDA
119	WP(C)/29536/2021 13624/2021	SARASWATI BEHERA-MP	RAMAKRISHNA BISOI
120	WP(C)/29544/2021 13625/2021	M/S KALINGA SENA SECURITY SERVICE-MP	SATYA NARAYAN MISHRA
	WP(C)/29545/2021		

121	13626/2021 WP(C)/29547/2021	SRIKANT SAHOO-MP	SUSHANTA KUMAR MISHRA
122	13627/2021 WP(C)/29548/2021	SANDHYA MOHANTY-MP	UMESH CHANDRA BEHURA
123	13628/2021 WP(C)/29551/2021	BRAJESH MEHER-MP	KRISHNA CHANDRA SAHU
124	13629/2021 WP(C)/29553/2021	SANJAYA KUMAR PRADHAN-MP	SASWATI MOHAPATRA
125	13630/2021 WP(C)/29556/2021	JANARDAN DASH-MP	SASWATI MOHAPATRA
126	13631/2021 WP(C)/20767/2020	DEBENDRANATH PANDA-MP	M/S.PRAFULLA KUMAR RATH
127	13632/2021 WP(C)/29561/2021	SANJAYA KUMAR DEHURI-MP	TRILOCHAN NANDA
128	13633/2021 WP(C)/29565/2021	LEENA PRIYADARSHINI-MP	GHANASHYAM NAMTOAR
129	13634/2021 WP(C)/29566/2021	RABINDRA KUMAR BEHERA-MP	MANOJA KUMAR KHUNTIA
130	13635/2021 WP(C)/29574/2021	SUJAYA KUMAR SAHU-MP	SATYABRATA MOHANTY
131	13636/2021 WP(C)/29581/2021	S.K.RUFFIX BUX-MP	SOUMYA MISHRA
132	13637/2021 WP(C)/29584/2021	BHAGABAN SAHOO-MP	AJIT KUMAR SAHOO
133	13638/2021 WP(C)/29583/2021	MANOJ KUMAR PANDEY-MP	SUBHADUTTA ROURAY
134	13640/2021 WP(C)/18609/2021	HOCKEY ODISHA-MP	DAYANANDA MOHAPATRA
135	13641/2021 WP(C)/29587/2021	PRASAD KUMAR PARIDA-MP	PRABHU PRASANNA BEHERA
136	13642/2021 WP(C)/24769/2021	KISHOR KUMAR MISHRA-MP	ADITYA MISHRA
137	13643/2021 WP(C)/29592/2021	PITAMBER MALLICK-MP	PRAFULLA KUMAR RATH
138	13646/2021 WP(C)/7469/2017	THE REGISTRARJUDICIAL,ORISSA HIGH COURT-MP	BISHNU PRASAD PRADHAN
139	13647/2021 WP(C)/7469/2017	THE REGISTRARJUDICIAL,ORISSA HIGH COURT-MP	AKHAYA BISWAL
140	13648/2021 WP(C)/29622/2021	M/S. JSW STEELS LTD.-MP	SATYA SMRUTI MOHANTY
141	13649/2021 WP(C)/29627/2021	M/S.JAGAT JANANI SERVICES PVT. LTD.-MP	RAJIV KUMAR MAHANTA
142	13650/2021 WP(C)/29629/2021	LINGARAJ DALABEHERA-MP	SOMANATH NANDA
143	13651/2021 WP(C)/29633/2021	M/S. JAI HANUMAN AUTOMOBILES-MP	SAMARENDRA PATTANIK
144	13653/2021 WP(C)/29636/2021	M/S. SHREE HANUMAN MOTORS AND GROUP OF INDUSTRIES-MP	SAMARENDRA PATTANIK
145	13654/2021 WP(C)/4167/2021	STATE OF ODISHA-MP	SENOIR STANDING COUNSEL(S AND ME)
146	13655/2021 WP(C)/29645/2021	PRADIPTA KUMAR DAS-MP	NIRANJAN ROUT
147	13656/2021 WP(C)/6509/2008	GOBIND CH.ROUT-MP	M/S.SANJAY KU.SAMANTARAY
148	13657/2021 WP(C)/6509/2008	GOBIND CH.ROUT-MP	M/S.SANJAY KU.SAMANTARAY
149	13658/2021 WP(C)/29654/2021	BHARAT SENAPATI-MP	BIRAJA PRASANNA SATAPATHY
150	13659/2021 WP(C)/29660/2021	SURYAKANTA BARAL-MP	S.ROY
151	13660/2021 WP(C)/29663/2021	KUMUD BIHARI BEDBAK-MP	KUNAL KUMAR SWAIN
152	13661/2021	PANKAJ LOCHAN SAHOO-MP	KUNAL KUMAR SWAIN

153	WP(C)/29664/2021 13663/2021	BIPIN KUMAR ROUT-MP	PRAKASH KUMAR ROUT
154	WP(C)/29682/2021 13664/2021	SATYASHISH TRIPATHY-MP	GYANARANJAN SETHI
155	WP(C)/29684/2021 13665/2021	M/S. S.R. ASSOCIATES-MP	SUKANTA KUMAR DALAI
156	WP(C)/29685/2021 13666/2021	M/S. PRADHAN CONSTRUCTION-MP	SUKANTA KUMAR DALAI
157	WP(C)/29688/2021 13667/2021	AJAY KUMAR SAHU-MP	SAILABALA JENA
158	WP(C)/29696/2021 13668/2021	AJAY KUMAR SAHU-MP	SAILABALA JENA
159	WP(C)/29696/2021 13669/2021	SUKANTI ROUT-MP	KISHORE CHANDRA SATAPATH
160	WP(C)/29703/2021 13671/2021	HEMANTA KUMAR JENA-MP	NIRANJAN LENKA
161	WP(C)/29708/2021 13672/2021	MONALISA PATTNAIK-MP	B.S.TRIPATHY 1
162	WP(C)/2953/2021 13673/2021	ANITA CHOUDHARY-MP	BIBEKANANDA BHUYAN
163	WP(C)/29711/2021 13674/2021	ANSHUMAN SAMANTA-MP	HAREKRUSHNA DASH
164	WP(C)/29715/2021 13675/2021	LAXMI NARAYAN MEDICINE STORE(RETAILER)-MP	S.K.NAYAK..2
165	WP(C)/25384/2020 13676/2021	M/S. ARATI DISTRIBUTOR-MP	S.K. NAYAK
166	WP(C)/25439/2020 13679/2021	SURYA PRAKASH JENA-MP	PRITY SHAW
167	WP(C)/29725/2021 13681/2021	SUCHIMAYA MOHAPATRA-MP	PRITY SHAW
168	WP(C)/29726/2021 13682/2021	ODISHA SMALL INDUSTRIES CORPORATION-MP	M/S J.K MOHAPATRA
169	WP(C)/2194/2019 13683/2021	ANTARYAMI PAL-MP	SATYABRATA SENAPATI
170	WP(C)/29731/2021 13684/2021	RAJESH KUMAR BEHERA-MP	PRASANNA KUMAR NANDA
171	WP(C)/29738/2021 13686/2021	HRUSHIKESH GARDIA-MP	SHASHI BHUSAN JENA
172	WP(C)/27398/2021 13687/2021	JYOTI PRAKASH NAIK-MP	SHASHI BHUSAN JENA
173	WP(C)/27401/2021 13688/2021	SONALIKA SWAIN-MP	DURGESH NARAYAN RATH
174	WP(C)/16708/2021 13689/2021	SUJATA NAYAK-MP	DURGESH NARAYAN RATH
175	WP(C)/16709/2021 13690/2021	BIJAY KUMAR-MP	SUBHANKAR ROUT
176	WP(C)/29777/2021 13691/2021	K.SOVEN KUMAR PATRO-MP	BUDHADEV ROURTRAY
177	WP(C)/2721/2021 13692/2021	KARTIKA KHARA-MP	M/S S N SHARMA
178	WP(C)/29514/2019 13693/2021	JYOTI RANJAN PANDA-MP	D.MAHANTY
179	WP(C)/29805/2021 79/2021	BICHITRANANADA PRADHAN-MP	ASHOK MISHRA
180	WPC(TAC)/61/1989 80/2021	BIJAYA LAXMI SAHOO-MP	
181	CONTC(CPC)/99/2019 335/2021	SNEHALATA PANDA-MP	
182	TRP(C)/269/2021 463/2021	SOMESWARI DEVI-MP	
183	WPC(OA)/3388/1996 464/2021	SOMESWARI DEVI-MP	
	WPC(OA)/3388/1996		

184	465/2021 WPC(OA)/3388/1996	SOMESWARI DEVI-MP	
185	466/2021 WPC(OA)/3388/1996	SOMESWARI DEVI-MP	
186	467/2021 WPC(OA)/616/1992	BISHNU CHARAN MOHANTY-MP	
187	504/2021 CMP/1206/2018	PANCHANAN PADHAN-MP	
188	505/2021 CMP/1206/2018	PANCHANAN PADHAN-MP	
189	900/2021 WPC(OAC)/3022/1996	UJJALA KUMAR BEHERA-MP	
190	901/2021 WPC(OAC)/3437/1996	RENUBALA JENA-MP	ASC
191	902/2021 WPC(OAC)/1397/1993	PRAMOD KUMAR GHADEI-MP	
192	903/2021 WPC(OAC)/484/1995	ASWINI KUMAR SAHOO-MP	
193	904/2021 WPC(OAC)/1770/1996	PATITAPABAN RATH-MP	
194	905/2021 WPC(OAC)/1770/1996	PATITAPABAN RATH-MP	
195	906/2021 WPC(OAC)/1770/1996	PATITAPABAN RATH-MP	
196	907/2021 WPC(OAC)/2530/1995	KALANDI CH. BISWAL-MP	
197	919/2021 WPC(OAC)/1476/2011	BHAGABAN MOHAPATRA-MP	
198	921/2021 WPC(OAC)/3674/1996	ARAMBHO MALO BISOYE-MP	
199	922/2021 WPC(OAC)/450/1995	GOKUL CHANDRA MOHARANA-MP	
200	926/2021 WPC(OAC)/3162/1996	MANASWINI MISHRA-MP	
201	927/2021 WPC(OAC)/3161/1996	NARENDRA KUMAR SAHOO-MP	
202	929/2021 WPC(OAC)/2199/1995	DEBENDRANATH KAR-MP	
203	932/2021 WPC(OAC)/3932/1996	SANTOSH KUMAR NANDA-MP	
204	1008/2021 BLAPL/918/2021	MADHUSUDAN HARIJAN-MP	
205	1011/2021 BLAPL/2910/2021	MITU @ SASHI KISHORE SAHU-MP	JAYDEEP PAL
206	1100/2021 ABLAPL/12037/2019	UTTAM KUMAR SAHOO-MP	
207	1101/2021 ABLAPL/8840/2019	BICHITRANANDA MISHRA-MP	SMRUTI RANJAN ROUT
208	1102/2021 ABLAPL/6832/2021	ALIVA ALOK CHANDRA ROUT @ ALIVA ALOKA CHANDRA ROUT-MP	
209	1103/2021 ABLAPL/10910/2021	PRASANTA BHUE-MP	
210	1104/2021 ABLAPL/5142/2019	SANTOSH ROUT-MP	
211	13623/2021 WP(C)/20714/2021	LAXMIDHAR BARIK-MP	
212	13639/2021 WP(C)/24472/2021	KHARINASI GRAM PANCHAYAT-MP	
213	13644/2021 WP(C)/199/2021	AJIT KUMAR SAHU-MP	
214	13645/2021 WP(C)/3140/2021	BRUNDABATI BHOI-MP	
215	13652/2021	MEERA DAS-MP	ANSHURAM MISHRA

216	WP(C)/20565/2021 13662/2021	NARAYANDAS BASU-MP	
217	WP(C)/15355/2011 13670/2021	NARASINGH GOPAL-MP	
218	WP(C)/26700/2021 13677/2021	JAMEL RAYABANYA-MP	DEBASIS NAYAK
219	WP(C)/16679/2021 13678/2021	JAMEL RAYABANYA-MP	
220	WP(C)/16679/2021 13680/2021	SARAT KUMAR PARIDA-MP	
221	WP(C)/25820/2021 13685/2021	SUNIL KUMAR MOHANTY-MP	
	WP(C)/18659/2021		